



HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF WRIT PETITION (DIVISION BENCH) READY MATTERS AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	WP/140/2016	CECILIA RODRIGUES AND ANR., VS STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. PRADOSH P. DANGUI FOR R.NO.1 AND 2 MANISH DAMODAR SALKAR
2	WP/158/2016	SAMEER SAVLO NAIK. VS STATE OF GOA, THROUGH CHIEF SECRETARY AND 4 ORS.,	ADV. SARDESSAI BALKRISHNA PRAKASH	ADV. PRAVIN N. FALDESSAI FOR R.NO.1,2,3,4 AND 5
3	WP/186/2016	VITHAL S. VELUSKAR. VS THE CHIEF SECRETARY, GOVT. OF GOA AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SHETYE VAISHALI VINAYAK	
4	WP/305/2016	NAVAGAURI APARTMENTS CO-OPERATIVE HOUSING SOCIETY LTD., THR. ITS SECRETARY ANTHONY VICTOR BRAGANZA. VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVERNMENT OF GOA AND 5 ORS.,	ADV. J. ABREU LOBO ADV. BHARATI KUNOLIEKAR	ADV. VISHWADH SARDESSAI AGA FOR R.NO.1,2,3 AND 5 ADV. PRANAY A KAMAT FOR R.NO.4
5	WP/344/2016	MARGAO MUNICIPAL COUNCIL, THR. ITS CHAIRPERSON BABITA PRABHUDESSAI AND 3 ORS., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. AGNETHA CASSANDRA LOBO ADV. PARAG S RAO ADV. SHAMBHAVI RAO	ADV. SHIVDATT P. MUNJ ADV. SHIVDATT P. MUNJ FOR R. NO. 2
6	WP/409/2016	R.K. RADHAKRISHNA. VS THE REGIONAL PROVIDENT FUND COMMISSIONER,	ADV. SHIVAN DESAI ADV. PRIYANKA U. CHOPDEKAR ADV. JATIN RAMAIYA ADV. NAIK SANTOOR	ADV. CARLOS ALVARES FERREIRA FOR R.NO.1 AND 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		REGIONAL OFFICE AND ANR.,		
7	WP/410/2016	R.K. RADHAKRISHNA. VS THE REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICER, AND 2 ORS.,	ADV. SHIVAN DESAI ADV. PRIYANKA U. CHOPDEKAR ADV. NAIK SANTOOR ADV. JATIN RAMAIYA	ADV. CARLOS ALVARES FERREIRA FOR R.NO.1 AND 2
8	WP/429/2016	ANAND PARAB AND 38 ORS., VS GOVERNMENT OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS.,	ADV. ARJUN F. NAIK ADV. GAURIJ KANULKAR ADV. SNEHA D. SHETYE	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 3
9	WP/497/2016	SUVIDYA BOX MANUFACTURING COMPANY PVT. LTD., THR. ITS DIRECTOR SACHIN R. KENI. VS THE STATE OF GOA, THR. CHIEF SECRETARY AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. SUSAN LINHARES FOR R.NO.1,2,3 AND 4
10	WP/576/2016	ALLABAKASH R. KUNDAGOL. VS THE CHIEF ENGINEER, WATER RESOURCES DEPT. AND ANR.	ADV. DEVIDAS J. PANGAM ADV. KETAKI NAIK	ADV. DEEP D. SHIRODKAR FOR R.NO.1 AND 2
11	WP/590/2016	CHOWGULE AND COMPANY PVT. LTD., REP. BY ITS AUTH. SIGNATORY, CHANDRAKANT TATOBA GADKARI. VS STATE OF GOA, THR. THE SECRETARY, MINISTRY OF POWER AND 2 ORS.	ADV. PRASHEEN LOTLIKAR	ADV. NEEHAL SANDEEP VERNEKAR
12	WP/595/2016	MAPLE LOGISTICS PVT. LTD. THR. ITS AUT. SIGN. SUMIT GARG. VS UNION OF INDIA SERVICE, THR. THE SECRETARY AND 4 ORS.	ADV. PREETAM TALAULIKAR	ADV. NAND KISHORE DUBEY FOR R.NO.5 ADV. ASHWIN D. BHOBE FOR R.NO.2, 3 & 4 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.2,3 & 4

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13	WP/609/2016	FOMENTO RESOURCES PVT. LTD. THR. ITS DIRECTOR AND ANR. VS BOARD OF TRUSTEES OF MORMUGAO PORT TURST, REP. BY ITS CHAIRMAN AND 2 ORS.	ADV. PARAG S RAO ADV. AGNETHA CASSANDRA LOBO ADV. RASHMI NAIK ADV. SWATI S KAMAT WAGH	ADV. Y.V.NADKARNI FOR R.NO.1 AND 2 ADV. D.SHIRGAM FOR R.NO.1 & 2
14	WP/708/2016	SOCIEDADE TIMBLO IRMAOS LIMITADA, REP. THR. ITS DIRECTOR, FRANCISCO LUME PEREIRA. VS UNION OF INDIA, MINISTRY OF MOEF AND CC, THR. ITS SECRETARY AND 4 ORS.	ADV. PARAG S RAO ADV. SWATI S KAMAT WAGH ADV. AGNETHA CASSANDRA LOBO	
15	WP/790/2016	GRADUATE ENGINEER'S ASSOCIATION, THR. ITS AUT. REP. MARIO FURTADO AND ANR. VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 7 ORS.	ADV. L. RAGHUNANDAN ADV. GAURANG D. PANANDIKER ADV. SHIRODKAR NEHA ANIL PETITIONER NO.3 ADV. SHIRODKAR NEHA ANIL ADV. GAURANG D. PANANDIKER PETITIONER NO.3 ADV. PEREIRA SUZETTE SAVIA. A PETITIONER NO.3 ADV. PEREIRA SUZETTE SAVIA. A ADV. VIBHAV RAJIV AMONKAR ADV. L. RAGHUNANDAN PETITIONER NO.3	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 3
16	WP/893/2016	SHRIKRISHNA R. DESSAI., VS STATE OF GOA, THR. THE CHIEF SECRETARY, OFFICE OF THE CHIEF SECRATERY AND 2 ORS.,	ADV. KENY SANMAN RAJANIKANT ADV. PAVITHRAN A.V	
17	WP/927/2016	JOHN SEBASTIAN AND 3 ORS., VS GOA HANDICRAFTS	ADV. DEVIDAS PANGAM ADV. KETAKI NAIK ADV. PARIKSHIT S.	ADV. DEEP D. SHIRODKAR FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		RURAL AND SMALL SCALE INDUSTRIES DEVELOPMENT CORPORATION LTD.,	SAWANT	
18	WP/992/2016	NILESH SUBHASH NAIK., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. ANTHONY JOE D'SILVA	ADV. PRASHIL AROLKAR ADV. JOSE FILIPE MELO FOR R.NO.2
19	WP/998/2016	SOCIEDADE TIMBLO IRMAOS LIMITADA., THR. ITS DIRECTOR VARUN V. VAIGANKAR AND ANR., VS UNION OF INDIA,THR. ITS MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE, GOVT. OF INDIA AND3 ORS.	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	ADV. DEEP D. SHIRODKAR FOR R.NO.2,3 AND 4
20	WP/1081/2016	TULIP DIAGNOSTICS PVT. LTD., VS THE ASST. COMMISSIONER OF INCOME TAX OFFICER CIRCLE 1(1), PANAJI AND ANR.,	ADV. GINA MARIA ALMEIDA	
21	WP/1129/2016	VEDANTA LTD. (FORMERLY SESA STERLINT LTD/ SESA GOA LTD.), VS ASSTT. COMMISSIONER OF INCOME TAX CIRCLE 1(1), PANAJI AND ANR.,	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	
22	WP/121/2017	SALVADOR RODRIGUES AND ANR., VS CHIEF CONSERVATOR OF FORESTS (C) AND 2 ORS.,	ADV. NORMA ALVARES ADV. ABIGAIL FERNANDES	ADV. PRAVIN N. FALDESSAI FOR R.NO.3 ADV. SHIVAN DESAI FOR R.NO.4 ADV. JATIN RAMAIYA FOR R.NO.4 ADV. KETAKI L. PEDNEKAR FOR R.NO.4 ADV. ANIROODH C. SARDESAI FOR R.NO.4 ADV. PRASAD U. DESSAI FOR R.NO.3

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23	WP/143/2017	SOCIEDADE DE FOMENTO INDUSTRIAL PVT. LTD., REP. BY ITS AUT. SIG., ISHAN JOSHI AND ANR., VS UNION OF INDIA, THR. ITS SECRETARY, GOVT. OF INDIA AND 3 ORS.,	ADV. PARAG S RAO ADV. AGNETHA CASSANDRA LOBO ADV. SWATI S KAMAT WAGH	ADV. DEEP D. SHIRODKAR FOR R.NO.4 ADV. MAHESH AMONKAR FOR R.NO.1 ADV. S. R. RIVANKAR FOR R. NO. 3
24	WP/158/2017	CONFEDERATION OF REAL ESTATE DEVELOPERS ASSO. OF INDIA AT GOA, REP. BY JOSE BRAGANZA AND 3 ORS., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. KEDILAYA NANDINI BALAKRISHNA *THE PETITIONER ADV. SANTOSH HARI BHARNE *THE PETITIONER	ADV. PRAVIN N. FALDESSAI FOR R.NO. 1,2,3 AND 4
25	WP/218/2017	CLIFFA D'COSTA AND 330 ORS., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1
26	WP/237/2017	GOAN HOTELS AND REALTY PVT. LTD., REP. THR. ITS AUT. REP. BRIGADIER SUKHCHAIN KUMAR PURI., VS THE STATE OF GOA, THR. CHIEF SECRETARY AND ANR.,	ADV. JITENDRA P. SUPEKAR	ADV. DEEP D. SHIRODKAR FOR R.NO.1 AND 2
27	WP/242/2017	MARIA DE LOURDES FILOMENA FIGUEIREDO DE ALBUQUERQUE., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. KAIF NOORANI	ADV. DEEP D. SHIRODKAR FOR R.NO.1 AND 2
28	WP/295/2017	KASHINATH JAIRAM SHETYE AND 3 ORS., VS	IN PERSON	ADV. VLEDSON LUCIO BRAGANZA FOR R.NO.4 AND 5

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		STATE OF GOA, THR. THE CHIEF SECRETARY AND 13 ORS.,		ADV. V.KORGAONKAR FOR R.NO.4 & 5 ADV. VINOD VISHNU KORGAONKAR FOR R.NO.4 & 5 ADV. JOCELYN GODINHO FOR R.NO.4 & 5
29	WP/328/2017	SURESH SALGAOKAR AND 2 ORS., VS STATE OF GOA, THR. CHIEF SECRETARY AND 5 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA ADV. JOYCE M. RODRIGUES	ADV. DINESH EKNATH NAIK FOR R.NO.5 MANISH DAMODAR SALKAR ADV. DINESH E NAIK FOR R.NO.4 ADV. NAIK SALOME DINESH FOR R.NO.5 ADV. SALOME D. NAIK FOR R.NO.4 ADV. PETHKAR TRUPTI MAHADEV FOR R.NO.5 ADV. TRUPTI M. PETHKAR FOR R.NO.4 ADV. KHOLKAR NEHA UMESH FOR R.NO.1,2 & 3 ADV. ASHWIN D. BHOBE FOR R.NO.6 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.6
30	WP/346/2017	C.L. GEORGE., VS STATE OF GOA, THR. CHIEF SECRETARY AND 3 ORS.,	ADV. PAVITHRAN A.V ADV. SANMAN R. KENY	ADV. PRASHIL AROLKAR ADV. J. ABREU LOBO FOR R.NO.4
31	WP/364/2017	DR. AGNELO M. FERREIRA., VS THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. VISHWADH SARDESSAI FOR R.NO.1 AND 2
32	WP/484/2017	THE GOA STATE COOP. BANK LTD., THR. ITS MANAGING DIRECTOR, S. V. LOTLIKAR. VS THE ASST. COMMISSIONER OF INCOME TAX CIRCLE 1(1) AND 2 ORS.,	ADV. S. R. RIVANKAR ADV. RAMA GAJANAN RIVANKAR	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1
33	WP/522/2017	NITIN RAIKAR., VS STATE OF GOA, THR. THE	ADV. PADGAONKAR CHAITANYA PRAKASH	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 AND 5

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		CHIEF SECRETARY AND 5 ORS.,		ADV. PRAVIN N. FALDESSAI FOR R.NO.6 ADV. DEVIDAS J. PANGAM FOR R.NO.3
34	WP/525/2017	KRISHNENDU MUKHERJEE, THR. HIS CONST. POA, CLIFFORD VIEGAS., VS THE DEPUTY COMMISSIONER OF INCOME TAX, BANGALURU AND 3 ORS.,	ADV. RAMA GAJANAN RIVANKAR ADV. S. R. RIVANKAR ADV. SAGAR B. RIVANKAR	ADV. SUSAN LINHARES FOR .RNO.3 AND 4 ADV. SUSAN LINHARES FOR RESPONDENT NO. 1 ADV. SUSAN LINHARES FOR RESPONDENT NO. 2
35	WP/672/2017	SHIVPRASAD S. NAIK., VS STATE OF GOA THR. ITS CHIEF SECRETARY AND 4 ORS.	ADV. L. RAGHUNANDAN	ADV. PRAVIN N. FALDESSAI FOR R.NO.1-5
	WITH WP/799/2017	SHIVPRASAD S. NAIK., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS.,	ADV. L. RAGHUNANDAN	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 4 ADV. MANISH DAMODAR SALKAR FOR R. NO. 3 ADV. MANISH DAMODAR SALKAR FOR R. NO. 5 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2
36	WP/721/2017	TOME CARVALHO., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 8 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA	ADV. COSTA ASHWIN CARLOS FOR NO.3 ADV. SANDESH D. PADIYAR FOR R.NO.10 ADV. PRASHIL AROLKAR FOR R.NO.10 ADV. SANDESH D. PADIYAR FOR R.NO.10 ADV. SANKALP SINAI BHANGUI FOR R.NO.10 ADV. PRASHIL AROLKAR FOR R.NO.10 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.10 ADV. SANKALP SINAI BHANGUI FOR R.NO.10 ADV. RICHARGE ALMEIDA FOR R.NO.3

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				ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.10 ADV. SANDESH D. PADIYAR FOR R.NO.10 ADV. DEEP D. SHIRODKAR FOR R.NO.1,2,4,5 & 6
37	WP/813/2017	CMDE P K S SRIVASTAVA., VS UNION OF INDIA, THR. THE SECRETAY AND ANR.,	ADV. VENKATESH R. PRABHU TAMBA	ADV. USGAONKAR SUDESH MANOHAR FOR R.NO.2 ADV. MAHESH AMONKAR FOR R.NO.1
38	WP/829/2017	DIOGO PAULO ANTAO AND 2 ORS., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. PRASHEEN LOTLIKAR ADV. MARUSHKA DE MONTE FURTADO ADV. PATIL NEELAM ANANDRAO ADV. PADGAONKAR CHAITANYA PRAKASH	ADV. SHIVDATT P. MUNJ ADV. SHIVDATT P. MUNJ FOR R. NO. 2 ADV. JAGANNATH JAYANT MULGAONKAR FOR R. NO. 3 - - - - -
39	WP/842/2017	WHITE FEATHER GUEST HOUSE, THR. ITS PROP., VISHWAS NAGUESH SHETGAONKAR., VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.,	ADV. AMAY ARJUN PHADTE	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1 AND 2 ADV. S.M. WALAWAIKAR FOR R.NO.3 ADV. SUKANT V. HALANKAR FOR R.NO.3
40	WP/911/2017	SUBRAY., VS UNION OF INDIA, THR. SECRETARY AND 5 ORS.,	ADV. VIJAYCHANDRAN	G. ADV. MAHESH AMONKAR FOR R.NO.6
41	WP/945/2017	JUNIOR ENGINEERS ASSOCIATION, REP., THR. ITS GENERAL SECRETARY, SAVIO BENJAMIN FERNANDES AND 6 ORS. VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 9 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. NAIK VITHAL SHIVANAND ADV. SUNITA S GUPTA	ADV. DEEP D. SHIRODKAR FOR R.NO.1, 2 AND 4

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	WITH WP/986/2018	KAPIL NATEKAR., VS STATE OF GOA, THR. CHIEF SECRETAY AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE	ADV. PRAVIN N. FALDESSAI FO R.NO.1 AND 2 ADV. SHRUSHTI S. NAIK FOR R.NO.3 ADV. NITISHA U. NAIK FOR R.NO.3 ADV. KALPA GOVENKAR FOR R.NO.3 ADV. SHIRIN V. NAIK FOR R.NO.3
42	WP/955/2017	NORTH GOA RENT A CAB ASSOCIATION, THR. ITS AUT. PRESIDENT, RAMDAS SAKHARAM PALKAR AND ANR., VS STATE OF GOA, THR. THE SECRETARY TRANSPORT, GOVT. OF GOA AND 3 ORS.,	ADV. SHIRIN V. NAIK ADV. SHRUSHTI S. NAIK ADV. NITISHA U. NAIK ADV. KALPA GOVENKAR	ADV. CORREIA MARIA SIMONE JUDITH
43	WP/1036/2017	SUVARNA ANKUSH SHETKAR AND 2 ORS., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS.,	ADV. SHASHIKANT NARAYAN JOSHI ADV. ADITI KAMAT ADV. AGUIAR NAVDEEP JOHN ADV. BHAT SAMEERA SATISH ADV. BALKRISHNA NATEKAR	ADV. DEEPAK GAONKAR FOR R.NO.4 & 5 ADV. DEEP D. SHIRODKAR FOR R.NO.1,2 & 3 ADV. SHETYE KAUSHAL TULSHIDAS FOR R.NO.4 & 5
44	WP/1082/2017	NARAYAN BAJIRAO TARI., VS STATE OF GOA THR. ITS CHIEF SECRETARY, PORVORIM AND 5 ORS.,	ADV. DEVIDAS J. PANGAM	ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NOS.1,2AND6 ADV. ASHWIN D. BHOBE FOR R.NO.4 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.4 ADV. MAITHILI SHARAD PRABHU CHODNEKAR FOR R.NO.5
45	WP/4/2018	SHANTILAL KHUSHALDAS AND BROTHERS PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS	ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA	

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		CHIEF SECRETARY AND 2 ORS.,	ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL	
46	WP/5/2018	SHANTILAL KHUSHALDAS AND BROTHERS PVT. LTD. THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A	
47	WP/6/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT	
48	WP/7/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR	
49	WP/8/2018	SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR.	ADV. VIBHAV RAJIV AMONKAR	

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		ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA	
50	WP/9/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER	
51	WP/10/2018	SHANTILAL KHUSHALDAS AND BROS PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA	
52	WP/11/2018	SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE	

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			SAVIA. A ADV. GAUTAMI KAMAT	
53	WP/12/2018	S. KANTILAL AND CO. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A	
54	WP/13/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL	
55	WP/14/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL	
56	WP/15/2018	SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS	ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CHIEF SECRETARY AND 2 ORS.,	ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER	
57	WP/16/2018	SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER	
58	WP/17/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA	
59	WP/63/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. GAURANG D. PANANDIKER	
60	WP/64/2018	SALGAOCAR MINING	ADV. VIBHAV RAJIV	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		INDUSTRIES PVT. LTD., THR. ITD DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	AMONKAR ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA	
61	WP/66/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A	
62	WP/67/2018	MARZOOK AND CADAR PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER	
63	WP/68/2018	MINEIRA NACIONAL LIMITADA, THR. ITS REP., MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. BORKAR SHRADDHA	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. GAUTAMI KAMAT ADV. GAURANG D. PANANDIKER	
64	WP/69/2018	SALGAOCAR MININIG INDUSTRIES PVT. LTD. THR, ITS DIRECTOR, MUKESH M. SALGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT	
65	WP/70/2018	MARZOOK AND CADAR PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL	
66	WP/71/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA	
67	WP/72/2018	RALPH DE SOUZA., VS STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. BORKAR SHRADDHA ADV. GAURANG D.	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT	
68	WP/73/2018	SALGAOCAR MININIG INDUSTRIES PVT. LTD. THR. ITS DIRECTOR, MUKESH M. SALGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT	
69	WP/96/2018	JITENDRA I. SHIRODKAR., VS THE DEAN, GOA MEDICAL COLLEGE AND 2 ORS.,	ADV. PARIKSHIT S. SAWANT	
70	WP/111/2018	LATE XEC CADAR XEC USMAN, THR. LRS., XEC MUSTAFA CADAR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL	
71	WP/112/2018	LATE XEC CADAR XEC USMAN, THR. LRS., XEC MUSTAFA CADAR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR	
72	WP/127/2018	WOCKHARDT LTD., REP. THR. ITS AUT. REP., SATISH BARDE., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAURANG D. PANANDIKER ADV. M. S. PRABHUDESAI	ADV. SHIVRAJ GAONKAR FOR R.NO.3 ADV. SIDHANT KAUSHIK FOR RESPONDENT 4 ADV. SHAMBHAVI RAO FOR RESPONDENT NO. 4 ADV. LAXMAN SAWANT FOR R.NO.3 ADV. KSHITIJA GAONKAR FOR R.NO.3 ADV. FEMY FERNANDES GOMES FOR RESPONDENT 4 ADV. KRISHNA VIJAY SINGH FOR RESPONDENT 4 ADV. MANISH DEMBLA FOR RESPONDENT NO. 4
73	WP/134/2018	SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA	
74	WP/135/2018	RALPH DE SOUZA., VS STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
75	WP/141/2018	SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. BORKAR SHRADDHA ADV. GAURANG D. PANANDIKER ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI KAMAT	
76	WP/149/2018	ANTHONY JOSE NAZARETH RODRIGUES., VS THE CORPORATION OF THE CITY OF PANAJI, THR. ITS COMMISSIONER.,	ADV. NIGEL DA COSTA FRIAS ADV. CORREIA MARIA SIMONE JUDITH ADV. IVINA MIRANDA ADV. LAXMI SAWANT ADV. RALPH MASCARENHAS ADV. VISHAL SAWANT ADV. NAGVEKAR PRATIKSHA RAMKRISHNA ADV. BAVINA KUKALEKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. VILAS P. THALI FOR R.NO.2
77	WP/188/2018	JAYADEV HIREMATH., VS STATE OF GOA, THR. ITS SECRETARY AND 3 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA ADV. NAIK VITHAL SHIVANAND ADV. JOYCE M. RODRIGUES	ADV. MR. ARUN A. S. TALAULIKAR ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 2 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 4 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 3
78	WP/193/2018	SHRIPAD RAMA NAIK., VS NORTH GOA PLANNING AND DEVELOPMENT AUTHORITY, THR. ITS MEMBER SECRETARY AND 4 ORS.,	ADV. PARIMAL SURESH REDKAR FOR THE PETITIONER ADV. VISHNUPRASAD A. LAWANDE *FOR THE PETITIONER	ADV. KIRAN MORE ADV. PRAVIN N. FALDESSAI FOR R. NO. 3 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2 ADV. SANDESH D. PADIYAR FOR R. NO. 4 HANUMANT D. NAIK ADV. SHIRODKAR PRAYASH

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				PRAVINKUMAR FOR R. NO. 4 ADV. SANKALP SINAI BHANGUI FOR R. NO. 4 ADV. SAYELI G BANDODKAR FOR R.NO.1 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.1
79	WP/200/2018	DATTARAM V. CHARL, VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	ADV. DEEP D. SHIRODKAR FOR R.NO.1 AND 2
80	WP/224/2018	FILIPINHO L. GOMES., VS GOA TOURISM DEVELOPMENT CORPORATION LTD., THR. ITS MANAGING DIRECTOR AND ANR.,	ADV. PARIKSHIT S. SAWANT	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
81	WP/235/2018	LAMBERT P. A GODINHO., VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. PRAVIN N. FALDESSAI FOR R.NO.1-3 ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENT NO. 4 ADV. JOCELYN MARIA GODINHO FOR RESPONDENT NO. 4 ADV. VINOD VISHNU KORGAONKAR FOR RESPONDENT NO. 4
82	WP/237/2018	WILLIAM BARRETO., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 8 ORS.,	ADV. PARAG S RAO ADV. AGNETHA CASSANDRA LOBO ADV. RAVI ANAND PRAVIN CHANDRA CHAUDHARY	ADV. VILAS P. THALI FOR R.NO.9 ADV. JAIRAJ A. LOHAR FOR R.NO.5 ADV. SUSAN LINHARES FOR R.NO.1,2,3,6 & 7 ADV. KAPIL D. KERKAR FOR R.NO.5 ADV. SONAM S. PARAB FOR R.NO.5
83	WP/331/2018	RAJESH MOHAN GAONKAR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3	ADV. DEEPAK GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS	ADV. KHOLKAR NEHA UMESH FOR R.NO.1,2 AND 3 ADV. NEELESH A. TAKKEKAR FOR R.NO.4

Sr.	CASE NUMBER	PARTY NAME ORS.,	PET. ADV.	RES. ADV.
84	WP/344/2018	DIWAKAR G. GAUNS DESSAI AND 4 ORS., VS STATE OF GOA, THR. CHIEF SECRETARY AND 9 ORS.,	ADV. DEEPAK GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS	ADV. PRASHEEN LOTLIKAR FOR R. NO. 5 TO 10 ADV. ADITI NAIK FOR R. NO. 5 TO 10 ADV. DEEP D. SHIRODKAR FOR R.NO.1,2,3 & 4 ADV. ARAUJO ASHVINI AFONSO FOR R.NO.5 TO 10 ADV. MAITHILI SHARAD PRABHU CHODNEKAR FOR R. NO. 5 ADV. MARUSHKA DE MONTE FURTADO FOR R. NO. 5 TO 10
85	WP/386/2018	DR. R. SOLOMON RAJKUMAR., VS THE UNION OF INDIA, THR. SECRETARY, GOVT. OF INDIA AND 4 ORS.,	ADV. RYAN DA PIEDADE MENEZES ADV. GEMINI XETTIGAR ADV. GINA MARIA ALMEIDA	ADV. MAHESH AMONKAR FOR RESPONDENTS
86	WP/429/2018	MILAGRES SOARES., VS COMMISSIONER OF EXCISE, GOVT. OF GOA AND 2 ORS.,	ADV. PARIKSHIT S. SAWANT	ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 2 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 3 MR. ARUN A. S. TALAULIKAR
87	WP/461/2018	PRINCE GAUTAM., VS THE DIRECTORATE GENERAL OF HEALTH SERVICES, REP. THR. DIRECTOR AND 2 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA ADV. NAIK VITHAL SHIVANAND ADV. JOYCE M. RODRIGUES	
88	WP/536/2018	UMESH JOSHI AND 3 ORS., VS STATE OF GOA, THROUGH CHIEF SECRETARY AND 7 ORS.,	ADV. KHOLKAR PREMANAND ANAND ADV. NISHANT P. SHIRGAOKAR ADV. DEEIK T. FATERPEKAR	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 3 ADV. ANTHONY JOE D'SILVA FOR R.NO.8 ADV. JOSE REIS FOR R.NO.8

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
89	WP/581/2018	VIVEKANAND PAUSKAR AND 5 ORS., VS REGISTRAR OF COOPERATIVE SOCIETIES, PANAJI AND ANR.,	ADV. ASHWIN D. BHOBE ADV. ASHWIN D. BHOBE FOR P. NO. 5 ADV. ASHWIN D. BHOBE FOR P. NO. 2 ADV. ASHWIN D. BHOBE FOR P. NO. 6 ADV. ASHWIN D. BHOBE FOR P. NO. 3 ADV. ASHWIN D. BHOBE FOR P. NO. 4 SHAIKH SHAIZEEN BADRUDDIN	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2
90	WP/598/2018	SANDESH N. CHODANKAR AND 17 ORS., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR.,	ADV. PARIKSHIT S. SAWANT	ADV. SIDDHESH PANDURANG PATKAR ADV. SIDDHESH PANDURANG PATKAR FOR R. NO. 2
91	WP/724/2018	DHRUVA BHAKAR., VS DIRECTORATE OF TECHNICAL EDUCATION, GOVT. OF GOA AND 3 ORS.,	ADV. YADIKA MANDREKAR	ADV. DEEP D. SHIRODKAR FOR RESP NO. 1 TO 4
92	WP/754/2018	PREMANAND P. NAIK AND ANR., VS SHREE SHANTADURGA EDUCATION SOCIETY, THR. ITS CHAIRMAN, MAHADEV N. NAIK AND 4 ORS.,	ADV. J. ABREU LOBO ADV. PRATIKSHA JUBA MANDREKAR ADV. NIGEL JOHN FERNANDES	ADV. SUSAN LINHARES FOR R.NO.4 AND 5 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.1 & 2
93	WP/759/2018	INDEPENDENT POWER PRODUCERS ASSOCIATION OF INDIA, REP. BY AUT. SIGN., RAGHVENDRA UPADHYAYA AND ANR. VS UNION OF INDIA, MINISTRY OF POWER, REP. BY THE SERETARY AND 3 ORS.,	ADV. NEELESH A. TAKKEKAR	ADV. DEEP D. SHIRODKAR FOR RESP NO. 4 ADV. MAHESH AMONKAR FOR R.NO.1 ADV. DEEP D. SHIRODKAR FOR R.NO.3
94	WP/793/2018	CHANDAN ANANT PARVATKAR., VS UNION OF INDIA, THR. SECRETARY AND 7 ORS.,	ADV. ARJUN F. NAIK ADV. SNEHA D. SHETYE ADV. MEHANDI ANAY NAIK DESAI	ADV. PRAVIN N. FALDESSAI FOR R.NO.2,3,4,5,6,7 AND 8

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
95	WP/812/2018	FILM AND TELEVISION PRODUCERS GUILD OF INDIA LTD., THR. ITS AUT. SING., GIRISH NADKARNI AND 3 ORS., VS THE STATE OF GOA, THR. SECRETARY (FINANCE) AND 2 ORS.,	ADV. PANKAJ P. PAI VERNEKAR ADV. ABHISHEK SAWANT	ADV. SHIVAN DESAI FOR R.NO.3 ADV. SHIVAN DESAI FOR R. NO. 3 ADV. JATIN RAMAIYA FOR R.NO.3 ADV. KETAKI L. PEDNEKAR FOR R.NO.3 ADV. ANIROODH C. SARDESAI FOR R.NO.3 ADV. BHARNE SADHVI MANGESH FOR R.NO.3
96	WP/841/2018	RAMCHANDRA VOLVOIKAR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. PADGAONKAR CHAITANYA PRAKASH ADV. SHILPA LOTLIKAR	ADV. VISHWADH SARDESSAI FOR R.NO.1,2 AND 3 ADV. VISHWADH SARDESSAI FOR R. NO. 3 ADV. VISHWADH SARDESSAI FOR R. NO. 2
97	WP/864/2018	KHYATI CHOURASIA., VS SYNDICATE BANK, REP. BY THE BRANCH MANAGER, VASCO BRACH, VASCO.,	ADV. VIJAY A. PALEKAR ADV. T. SHIRODKAR	ADV. SANDESH GAJANAND ARABEKAR FOR RESPONDENT ADV. UJWALA KOUTHANKAR FOR RESPONDENT ADV. PRASAD R. KHOLKAR FOR RESPONDENT
98	WP/879/2018	NARAYAN S. NERURKAR AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	
99	WP/903/2018	PRAVIN KUMAR GOSALIA., VS GOA STATE POLLUTION CONTROL BOARD, THR. ITS MEMBER SECRETARY.,	ADV. KAIF NOORANI ADV. GADNIS VISHWANATH B.	ADV. PAVITHRAN A.V PAI RAIKER RADNI BHOMKAR SHRUTI KAKULO
100	WP/976/2018	SUDAN FATI NAIK GAONKAR., VS THE SECRETARY EDUCATION, GOVT. OF GOA, PORVORIM AND 4 ORS.,	ADV. VALMIKI MENEZES	ADV. PRIYANKA KAMAT FOR R.NO.1 AND 2 ADV. AAMIR JAMADAR FOR R.NO.3 ADV. ASHISH KRISHNANATH KUNCOLIENCAR FOR R.NO.3

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. NIKITA NADKARNI FOR R.NO.3 ADV. PRADOSH P. DANGUI FOR R.NO.3 ADV. AKSHAYA JOGLEKAR FOR R.NO.3 ADV. RAM KAKKAR FOR R.NO.3 ADV. JAY MATHEW FOR R.NO.3 ADV. AMOGH V. PRABHUDESAI FOR R.NO.3
101	WP/1028/2018	MAHESH T. KAMBLI., VS THE STATE OF GOA, REP. THR. CHIEF SECRETARY AND 3 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. NAIK VITHAL SHIVANAND ADV. JOYCE M. RODRIGUES	ADV. SUSAN LINHARES FOR R.NO.1,2,3 AND 4
102	WP/1133/2018	MANUELA MACHUT., VS THE UNION OF INDIA, THR. HOME SECRETARY, MINISTRY OF HOME AFFAIRS, GOVT. OF INDIA, AND 3 ORS.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. NIGEL JOHN FERNANDES	ADV. PRAVIN N. FALDESSAI FOR R.NO.3 AND 4 ADV. SARVADNYA D. PATIL FOR R.NO.2
103	WP/1163/2018	NITESH MADKAIKAR AND 4 ORS., VS THE STATE OF GOA, THR. CHIEF SECRETARY AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 4
104	WP/55/2019	UNITED TAXIMEN'S UNON, THR. ITS PRESIDENT, MAHESH PATKAR ANA ANR., VS THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. ABHIJEET KAMAT ADV. ALEESHA DOS REIS FALCAO ADV. PREETAM TALAULIKAR ADV. SIMOES KHER CEAZER JOHN	ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NOS. 1AND2
105	WP/61/2019	DR. JAGADISH A. CACODCAR., VS DIRECTOR (VIGILANCE) AND EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVERNMENT,	ADV. PARIKSHIT S. SAWANT	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		PANAJI AND 2 ORS.,		
106	WP/122/2019	MANJIRI M. DIUKAR., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VILAS P. THALI	ADV. SHIVDATT P. MUNJ ADV. SHIVDATT P. MUNJ FOR R. NO. 2 ADV. SHIVDATT P. MUNJ FOR R. NO. 3
107	WP/135/2019	VILLAGE PANCHAYAT OF LOLIEM-POLIEM, REP. BY THE SECRETARY, SANDEEP SOIRU DESSAI., VS THE GOA COMMISSION FOR SCHEDULED CASTES AND SCHEDULED TRIBES, THR. ITS SECRETARY AND ANR.,	ADV. PRANAY A KAMAT	ADV. SHIVDATT P. MUNJ
108	WP/214/2019	DR. FERNANDO ALUSIO DAS A. FERNANDES, REP. BY HIS POA, BRIAN PROTO DAS ANGUSTIAS FERNANDES., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. PARAG S RAO ADV. RADHIKA S. CANDOLCAR ADV. SHAMBHAVI PARAG RAO ADV. MAFIDA SHAIKH ADV. FEMY FERNANDES GOMES	ADV. PRAVIN N. FALDESSAI FOR R.NO.1,2 AND 3 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
	WITH MCA/207/2019 IN WP/214/2019	JOWETT PAUL D'SOUZA., VS DR. FERNANDO ALUSIO DAS A. FERNANDES, REP. BY HIS POA, BRIAN PROTO DAS ANGUSTIAS FERNANDES.,	ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. RYAN DA PIEDADE MENEZES THE INTERVENOR ADV. GINA MARIA ALMEIDA	ADV. PARAG S RAO ADV. RADHIKA S. CANDOLCAR ADV. MAFIDA SHAIKH ADV. SHAMBHAVI PARAG RAO ADV. FEMY FERNANDES GOMES
109	WP/315/2019	ARUN NARAYANDAS AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY.,	ADV. RUI ALBERTO GOMES PEREIRA ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. NISHANT SHIRGAOKAR ADV. RUI ALBERTO GOMES PEREIRA	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
110	WP/348/2019	NANU ENGINEERS PVT. LTD., THR. ITS DIRECTOR,	ADV. ASHWIN D. BHOBE ADV. FERNANDES	ADV. DEEP D. SHIRODKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		NAVAL N. NAIK., VS STATE OF GOA, THR. CHIEF SECRETARY AND 6 ORS.,	ANNELISE ADV. BALKRISHNA VISHWANATH	ADV. DEEP D. THALI SHIRODKAR FOR R. NO. 2 ADV. DEEP D. SHIRODKAR FOR R. NO. 7 ADV. DEEP D. SHIRODKAR FOR R. NO. 5 ADV. DEEP D. SHIRODKAR FOR R. NO. 6 ADV. DEEP D. SHIRODKAR FOR R. NO. 3 ADV. DEEP D. SHIRODKAR FOR R. NO. 4
111	WP/386/2019	HIMMAT SINGH AND ANR., VS UNION OF INDIA, THR. THE SECRETARY, NEW DLEHI AND 2 ORS.,	ADV. ABHIJIT PRAMOD GOSAVI ADV. AMAY ARJUN PHADTE ADV. ATHNAIN NAIK	ADV. VISHWADH SARDESSAI FOR R.NO.3 ADV. VISHWADH SARDESSAI FOR R. NO. 3 ADV. ASHWIN D. BHOBE FOR R. NO. 2 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.2 ADV. ASHWIN D. BHOBE FOR R.NO.2 ADV. FERNANDES ANNELISE FOR R.NO.2
112	WP/390/2019	BARABHUMI EDUCATION SOCIETY, REP. BY ITS SECRETARY, TULSHIDAS LAAD., VS STATE OF GOA, THR. CHIEF SECRETARY AND 5 ORS.,	ADV. BHARGAV M. KHANDEPARKAR	ADV. MR. ARUN A. S. TALAULIKAR ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 2 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 5 ANDRE ANTONIO PEREIRA ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 4 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 3 -
113	WP/467/2019	ISABELA GOMES NEE REBELLO., VS JUDAS SIMON BARRETO AND 16 ORS.,	ADV. MATTHEW DCOSTA	ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO.14 ADV. ARCHANA SACHIN PAI BIR FOR R.NO.14 ADV. J. ABREU LOBO FOR R.NO.6

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. BALKRISHNA NATEKAR FOR R.NO.14 ADV. J. ABREU LOBO FOR R.NO.1,2,3 & 4 ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO.14 ADV. BHAT SAMEERA SATISH FOR R.NO.14 ADV. PRATIKSHA JUBA MANDREKAR FOR R.NO.1,2,3 & 4 ADV. HRUDAYNATH SHIRODKAR FOR R.NO.15 ADV. RAWOOL SNEHAL GURUNATH FOR R.NO.14 ADV. FERNANDES JASMINE MERILYN FOR R.NO.1,2,3 & 4 ADV. LINGUDKAR SNEHA KISHOR FOR R.NO.1,2,3 & 4
114	WP/564/2019	TOME CARVALHO., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA ADV. NAIK VITHAL SHIVANAND ADV. JOYCE M. RODRIGUES	ADV. CORREIA MARIA SIMONE JUDITH FOR R.NO.1 AND 2 ADV. CARLOS ALVARES FERREIRA FOR R.NO.4 ADV. MOHAMMED IBRAHIM FOR R.NO.4 ADV. RICHARD ALMEIDA FOR R.NO.4 ADV. FERNANDES JASON BOSCO FOR R.NO.4 ADV. SHANE GOMES PEREIRA FOR R.NO.4
115	WP/603/2019	HARISHCHANDRA Z. TILVE AND ANR., VS STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. FERNANDES ANNELISE	ADV. MANISH DAMODAR SALKAR FOR R.NO.1,2 AND 3
116	WP/604/2019	CONCEICAO PEREIRA AND 8 ORS., VS THE STATE OF GOA, THR. CHIEF SECRETARY AND 19 ORS.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. NIGEL JOHN FERNANDES	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 AND 2 ADV. VIBHAV RAJIV AMONKAR FOR R.NOS.7 TO 20 ADV. GAURANG D. PANANDIKER FOR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				R.NOS.7 TO 20 ADV. GAUTAMI KAMAT FOR R.NOS.7 TO 20 ADV. SARDESAI SIDDHARTH SANJEEV FOR R.NOS.7 TO 20 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.4,5 & 6 ADV. FADTE SHIVAM SANTOSH FOR R.NOS.7 TO 20
	WITH WP/514/2023	SANJANA SARAF AND 2 ORS VS THE STATE OF GOA THR. CHIEF SECRETARY AND 8 ORS	ADV. NIGEL DA COSTA FRIAS	ADV. PRASHIL AROLKAR ADV. GAURANG D. PANANDIKER FOR R. NO. 6 ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. GAURANG D. PANANDIKER FOR R. NO. 5 ADV. GAURANG D. PANANDIKER FOR R. NO. 8 ADV. GAURANG D. PANANDIKER FOR R. NO. 7 ADV. GAURANG D. PANANDIKER FOR R. NO. 9 ADV. PRASHIL AROLKAR FOR R. NO. 3 ADV. DUKLE EESHA GAJANAN FOR R. NO. 9 ADV. SHIRODKAR NEHA ANIL FOR R. NO. 9 ADV. SHIRODKAR NEHA ANIL FOR R. NO. 8 ADV. DUKLE EESHA GAJANAN FOR R. NO. 8 ADV. DUKLE EESHA GAJANAN FOR R. NO. 7 ADV. SHIRODKAR NEHA ANIL FOR R. NO. 7 ADV. DUKLE EESHA GAJANAN FOR R. NO. 6 ADV. SHIRODKAR NEHA ANIL FOR R. NO. 6 ADV. DUKLE EESHA GAJANAN FOR R. NO. 5

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. SHIRODKAR NEHA ANIL FOR R. NO. 5
117	WP/691/2019	SADASHIV HARMALKAR., VS STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR ADV. SIYA ULHAS DHARGALKAR ADV. BANAUlikAR RUPA DAMODAR ADV. PEARL ELSA REMEDIOS	ADV. VITHOBA VISHRAM PEDNEKAR FOR R.NO.3 ADV. KAMAT ANKITA AVDHUT FOR R. NO. 4 ADV. KAMAT ANKITA AVDHUT FOR R. NO. 2 KAMAT ANKITA AVDHUT MANISH DAMODAR SALKAR ADV. AISHWARYA V. PEDNEKAR FOR R.NO.3
118	WP/733/2019	MOHANDAS PANDURANG SAWAIKAR., VS RETURNING OFFICER FOR ELECTIONS TO THE GOA BAGAYATDAR SAHAKARI KHAREDI AND 8 ORS.,	ADV. SANDESH D. PADIYAR ADV. PRILAM PREMANAND PHADTE ADV. BHOBE SHRADHA SUBHASH ADV. SHIRODKAR PRAYASH PRAVINKUMAR	- ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. DEEP D. SHIRODKAR FOR R. NO. 8 ADV. DEEP D. SHIRODKAR FOR R. NO. 9
119	WP/869/2019	LIVIO FELIX GAMA D'SOUZA., VS STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS.,	ADV. BHAT AKSHATA NITIN ADV. KAMAT NIHAL PRAMOD	ADV. CORREIA MARIA SIMONE JUDITH FOR R.NO.1 AND 2 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2
120	WP/898/2019	OWEN MASCARENHAS, THR. POA BY PETITIONER NO. 2 AND ANR., VS THE NORTH GOA PLANNING AND DEVELOPMENT AUTHORITY (NGPDA), THR. THE MEMBER SECRETARY AND ANR.,	ADV. GAURANG D. PANANDIKER ADV. MALISA ZEMIRA SIMOES ADV. DUKLE EESHA GAJANAN	ADV. HANUMANT D. NAIK FOR R.NO.1 ADV. SAYELI G BANDODKAR FOR R.NO.1 ADV. PRASHIL AROLKAR FOR R.NO.3 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.1 ADV. JITENDRA P. SUPEKAR FOR R.NO.2
121	WP/905/2019	LARSEN AND TOUBRO LTD., THR. ITS AUT. OFFICER, ARCHANA BEGOOR., VS THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT.	ADV. ABHIJEET KAMAT ADV. PREETAM TALAULIKAR ADV. ALEESHA DOS REIS FALCAO ADV. SIMOES KHER CEAZER JOHN	ADV. SHAILESH REDKAR FOR R.NO.1 AND 2 ADV. PRASHIL AROLKAR FOR R. NO. 2 PRASHIL AROLKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		OF GOA AND ANR.,		
122	WP/922/2019	CYNTHIA ALMEDIA @ CHIRSTINA ALMEIDA, REP. THR. POA, GAJENDRA SINGH AND ANR., VS THE GOA TOURISM DEVELOPMENT CORPORATION LTD., THR. ITS MANAGING DIRECTOR AND ANR.,	ADV. SARDESAI SIDDHARTH SANJEEV	ADV. PRAVIN N. FALDESSAI FOR R.NO.2
123	WP/926/2019	VOICUNTH M. KADNEKAR (DEC) THR. LRS., VS UNION OF INDIA, THR. GOVT. OF INDIA, MINISTRY OF MINES, THR. SUBHASH CHANDRA AND 5 ORS.,	ADV. PALYEKAR VINITA VISHRAM ADV. KAMAT GHANEKAR TANVI ADV. PADGAONKAR KISHAN C	- ADV. DEEP D. SHIRODKAR FOR R. NO. 2
124	WP/1008/2019	DR. SHAILESHKUMAR KAMAT AND ANR., VS MORMUGAO PLANNING AND DEVELOPMENT AUTHORITY, THROUGH ITS SECRETARY AND 4 ORS.,	ADV. PARIKSHIT S. SAWANT	ADV. SAPNA MORDEKAR FOR R.NO.3 ADV. NAIK KRUTIKA VISHNU FOR R.NO.4 ADV. TANMAI TULSHIDAS GAWAS FOR R.NO.5 ADV. PARADO BRIGIDA FOR R.NO.4 ADV. MISHRA RUCHIKA SATYADEV FOR R.NO.5 ADV. MENINO PEREIRA FOR R.NO.1 ADV. CHODANKAR SUNAINA SHIVDAS FOR R.NO.5 ADV. GAURISH N. AGNI FOR R.NO.5 ADV. SUSHANT Y. KORGAONKAR FOR R.NO.1 ADV. CORREIA LEEANDRA ERMINA F FOR R.NO.5 ADV. BANERJEE RANADITYA SUBROTO FOR R.NO.4
125	WP/1020/2019	SHIRODA CONTRACT	LABOUR CO-OP. LAWANDE	ADV. VISHNUPRASAD A. ADV. DEEP D. SHIRODKAR FOR R.NO.1

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	SOCIETY LTD., THR. ITS CHAIRMAN DADI NAIK AND ANR., VS THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS.,	ADV. PARIMAL SURESH REDKAR ADV. SMITA S. GAWAS	ADV. RAMA GAJANAN RIVANKAR FOR R.NO.3 ADV. S. R. RIVANKAR FOR R.NO.3
126 WP/1069/2019	KASHINATH JAIRAM SHETYE., VS STATE OF GOA, THR. THE HOME MINISTER AND 4 ORS.,	IN PERSON	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 5
127 WP/1129/2019	VENCY PETER BOSCO., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 24 ORS.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. KALPA DEVIDAS GOVENKAR	ADV. PRASHIL AROLKAR FOR R.NO.1 AND 2
128 WP/20/2020	OSCAR FERNANDES., VS THE STATE OF GOA, THR. CHIEF SECRETARY AND 3 ORS.,	- WINNIE COUTINHO KAMULKAR SUJAY SUHAS - -	
129 WP/24/2020	VEEAR ENTERPRISES, THR. ITS PARTNER, ROHIT JAIN GANGWAL AND ANR., VS THE ASST. COMMISSIONER OF INCOME TAX, CIRCLE 2 (1), PANAJI GOA AND ANR.,	ADV. GAURANG D. PANANDIKER ADV. SHIRODKAR NEHA ANIL ADV. DUKLE EESHA GAJANAN ADV. MALISA ZEMIRA SIMOES	ADV. SUSAN LINHARES FOR R.NO.1 AND 2
130 WP/54/2020	FRIEDA MANDONCA., VS UNION OF INDIA, THR. MINISTRY OF HOME AFFAIRS, NEW DELHI AND 3 ORS.,	ADV. RYAN DA PIEDADE MENEZES NIGEL JOHN FERNANDES GINA MARIA ALMEIDA	ADV. SHIVDATT P. MUNJ FOR R. NO. 3 ADV. SHIVDATT P. MUNJ FOR R. NO. 4
131 WP/59/2020	SHITAL R. PARAB AND ANR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 9 ORS.,	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. AMANDA JUDY WILMA GODINHO ADV. PANKAJ M. SHIRODKAR	ADV. SOMNATH B. KARPE FOR R.NO.3 ADV. ASMITA NAKUL TIRODKAR FOR R.NO.3 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R.NO.3 ADV. ABHISHEK

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				SAWANT FOR R.NO.3 ADV. WILBUR MENEZES FOR R.NO.5 ADV. DEEP D. SHIRODKAR FOR R.NO.1,2,6,7,8,9 & 10
132	WP/68/2020	PUTU RAMA DESSAL, VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH	ADV. GEETESH RAMESH SHETYE FOR R.NO.1,2 AND 3 ADV. GEETESH RAMESH SHETYE FOR R. NO. 2 ADV. GEETESH RAMESH SHETYE FOR R. NO. 3 GEETESH RAMESH SHETYE
133	WP/69/2020	TULSHIDAS LAXMAN GAONKAR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH	ADV. SAPNA MORDEKAR FOR R.NO.1,2, AND 3
134	WP/70/2020	SHABA NARAYAN NAIK., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH ADV. MASHELKAR TANISHA AVINASH ADV. KAMAT GHANEKAR TANVI	ADV. SAPNA MORDEKAR FOR R.NO.1,2 AND 3
135	WP/71/2020	GANESH LAXMAN GAONKAR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH ADV. KAMAT GHANEKAR TANVI ADV. MASHELKAR TANISHA AVINASH	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3 -
136	WP/72/2020	RAJARAM V. DEULKAR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH ADV. MASHELKAR TANISHA AVINASH ADV. KAMAT GHANEKAR TANVI	ADV. GAWAS TUKARAM GOPAL FOR R.NO.1,2 AND 3
137	WP/74/2020	RAMA BABLI GAONKAR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2	ADV. RAMANI ASHWIN NARESH	ADV. MANISH DAMODAR SALKAR FOR R.NO.1,2 AND 3

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ORS.,		
138	WP/75/2020	KRISHNANATH G. S. DESSAI, VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH	ADV. SAPNA MORDEKAR FOR R.NO.1,2 AND 3
139	WP/76/2020	VILAS KHUSHALI NAIK., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH ADV. MASHELKAR TANISHA AVINASH ADV. PADGAONKAR KISHAN C	
140	WP/77/2020	GURUDAS JAIRAM DESSAI SOLIENCAR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH ADV. PADGAONKAR KISHAN C	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
141	WP/78/2020	RAMCHANDRA NETAJI SAUNTO DESSAI., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH ADV. KAMAT GHANEKAR TANVI ADV. MASHELKAR TANISHA AVINASH	ADV. SAPNA MORDEKAR ADV. SAPNA MORDEKAR FOR R. NO. 3 ADV. SAPNA MORDEKAR FOR R. NO. 2
142	WP/111/2020	ANTHONY C. DE SOUZA AND 2 ORS., VS THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS.,	ADV. NIGEL DA COSTA FRIAS ADV. GAURESH T. MALIK ADV. NAGVEKAR PRATI KSHA RAMKRISHNA	ADV. DEEP D. SHIRODKAR FOR R.NO.1 AND 2
143	WP/137/2020	DATTARAM MORESHWAR JOSHI., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS.,	ADV. SHIVAN DESAI ADV. BHANDANKER VARUN PRADEEP ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS ADV. ANIROODH C. SARDESAI	ADV. KAMAT ANKITA AVDHUT FOR RESP. 1 AND 2 ADV. GAURANG D. PANANDIKER FOR R.NO.3 & 4
144	WP/173/2020	PANKAJ P. BANDEKAR., VS THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS.,	ADV. PADGAONKAR CHAITANYA PRAKASH ADV. VIOLD DE MENDONCA	ADV. PRASHIL AROLKAR FOR R.NO.1,2,3,4 AND 5

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
145	WP/209/2020	GOAN HOTELS AND REALTY PVT. LTD., THR. ITS AUT. REP., BRIG. S.C.K. PURI AND ANR., VS UNION OF INDIA, THR. THE SECRETARY, MINISTRY OF FINANCE (DEPT. OF REVENUE) AND 3 ORS.,	ADV. JITENDRA P. SUPEKAR ADV. SAYED SUFIYAN ADV. YULETTE CELIN COUTINHO	
146	WP/230/2020	ADANI MURMUGOA PORT TERMINAL PVT. LTD., THR. ITS AUT. REP., SANDEEP JAISWAL., VS UNION OF INDIA, NOTICE TO BE SERVED THR. THE SECRETARY, MINISTRY OF FINANCE AND 4 ORS.,	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	ADV. PRIYANKA KAMAT ADV. PRIYANKA KAMAT FOR R. NO. 2 ADV. PRIYANKA KAMAT FOR R. NO. 5 ADV. PRIYANKA KAMAT FOR R. NO. 4 ADV. PRIYANKA KAMAT FOR R. NO. 3
147	WP/19/2021	CHOWGULE AND COMPANY PVT. LTD., REP. THR. POA, CHANDRAKANT T. GADKARI VS THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, PANAJI AND 5 ORS	ADV. SHREYA SURJIT ARUR NILESH AMONKER TERENCE SEQUEIRA SAILEE R. KENNY JAYANT UMESH KARN	ADV. PRIYANKA KAMAT - ADV. PRIYANKA KAMAT FOR R. NO. 5 - ADV. PRIYANKA KAMAT FOR R. NO. 3 - ADV. DEEP D. SHIRODKAR FOR R. NO. 4 ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. ASHA A. DESAI FOR R. NO. 2
148	WP/56/2021	CHINTAN C XETTE @ MUKTA SAWANT AND 12 ORS VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS	PRADOSH P. DANGUI ASHISH KRISHNANATH KUNCOLIENCAR AKSHAYA JOGLEKAR GAURAVVARDHAN NADKARNI JAY MATHEW	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 3 ADV. DEEP D. SHIRODKAR FOR R. NO. 4
149	WP/64/2021	SHYAM S. PEDNEKAR VS STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS	ADV. DINESH EKNATH NAIK ADV. PETHKAR TRUPTI MAHADEV ADV. ZALBA PRASHILA PRAKASH SALOME DINESH NAIK	
150	WP/84/2021	INDI PHARMA PVT. LTD.,	ADV. S. M. SINGBAL	

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	THR. ITS DIRECTOR, ANTONIO XAVIER PAULO FERNANDES VS UNION OF INDIA, THR. THE SECRETARY, MINISTRY OF CHEMICAL AND FERTILIZERS AND 3 ORS	SHRADDHA MUKADAM NEELAM KUNKALINKAR	
151 WP/92/2021	SUJAY SURYAKANT LOTLIKAR VS THE STATE OF GOA THR. ITS CHIEF SECRETARY, AND 2 ORS	ADV. JAY MATHEW PRADOSH P. DANGUI AAMIR JAMADAR ASHISH KRISHNANATH KUNCOLIENCAR NIKITA NADKARNI AKSHAYA JOGLEKAR GAURAVVARDHAN A.S. NADKARNI	ADV. S. N. JOSHI FOR R. NO. 3 ADV. RAWOOL SNEHAL GURUNATH FOR R. NO. 3 SWAPNA JOSHI ADV. ARCHANA SACHIN PAI BIR FOR R. NO. 3
152 WP/99/2021	GMR GOA INTERNATIONAL AIRPORT LTD., REP. THR. ITS AUT. REP., RANGANATHAN VENKATA SHESHAN VS THE UNION OF INDIA, THR. SECRETARY, MINISTRY OF FINANCE, NEW DELHI AND 5 ORS	HANUMANT D. NAIK KIRAN MORE CARVALHO CANNIGIA ALLAN SAYELI G BANDODKAR	ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2
153 WP/107/2021	GORAKSHNATH KAVLEKAR VS KALA ACADEMY GOA, THR. ITS MEMBER SECRETARY AND 3 ORS	AUROBINDO GOMES PEREIRA	
154 WP/185/2021	BLUE OCEAN BEVERAGES (P) LTD., REP. BY ITS AUT. DIRECTOR, GEORGE JOSEPH PUNCHEKKUNNEL VS THE ASSISTANT ENTRY TAX OFFICER, MARGAO AND ANR	ADV. JAY MATHEW PRADOSH P. DANGUI GAURAVVARDHAN A.S. NADKARNI AAMIR JAMADAR AKSHAYA JOGLEKAR ASHISH KRISHNANATH KUNCOLIENCAR	
155 WP/259/2021	SURBHI S. GAONKAR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS	ERUSHKA DIAS	ADV. NEEHAL SANDEEP VERNEKAR NEEHAL SANDEEP VERNEKAR

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
156 WP/276/2021	KUSUM KHARANGATE, THR. POA BY PETITIONER NO. 5 AND 4 ORS VS THE INDIAN COAST GUARD, THR. ITS DISTRICT COMMANDER AND 2 ORS	HANUMANT D. NAIK KIRAN MORE CARVALHO CANNIGIA ALLAN SAYELI G BANDODKAR	ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2
157 WP/286/2021	SANDEEP NAIK VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS	ADV. SABNIS KABIR UMESH VIBHAV RAJIV AMONKAR GAURANG D. PANANDIKER GAUTAMI KAMAT PRABHU TENDOLKAR PRANAV P SARDESAI SIDDHARTH SANJEEV FADTE SHIVAM SANTOSH	
158 WP/287/2021	ELITER FERNANDES VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS	ADV. SABNIS KABIR UMESH VIBHAV RAJIV AMONKAR GAURANG D. PANANDIKER PRABHU TENDOLKAR PRANAV P FADTE SHIVAM SANTOSH SARDESAI SIDDHARTH SANJEEV	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 4 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
159 WP/288/2021	JOANITA PEREIRA VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS	ADV. SABNIS KABIR UMESH VIBHAV RAJIV AMONKAR GAURANG D. PANANDIKER PRABHU TENDOLKAR PRANAV P FADTE SHIVAM SANTOSH SARDESAI SIDDHARTH SANJEEV	ADV. SHIVDATT P. MUNJ ADV. SHIVDATT P. MUNJ FOR R. NO. 2 ADV. SHIVDATT P. MUNJ FOR R. NO. 4
160 WP/289/2021	CAETANO ANTONIO CLEMENTO VS	ADV. SABNIS KABIR UMESH VIBHAV RAJIV	ADV. GEETESH RAMESH SHETYE ADV. GEETESH RAMESH

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS	AMONKAR GAURANG PANANDIKER PRABHU TENDOLKAR PRANAV P FADTE SHIVAM SANTOSH SARDESAI SIDDHARTH SANJEEV	SHETYE FOR R. NO. 2 D. ADV. GEETESH RAMESH SHETYE FOR R. NO. 4
161	WP/290/2021	GLEN ROY ATAIDE VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS	ADV. SABNIS KABIR UMESH VIBHAV RAJIV AMONKAR GAURANG D. PANANDIKER PRABHU TENDOLKAR PRANAV P FADTE SHIVAM SANTOSH SARDESAI SIDDHARTH SANJEEV	ADV. SINAI PRIOLKAR SHUBHAM SANJIV ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 4 ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2
162	WP/302/2021	HANUMANT SUNAGAD AND 4 ORS VS STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS	ADV. ASHWINI AGNI JAY PRADIP SAWAIKAR SHARMIN DODMANI KAVLEKAR MADHAVI TULSHIDAS	
	WITH WP/437/2021	KAVITA ARVIND GAONKAR AND 2 ORS VS STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS	ADV. ASHWINI AGNI JAY PRADIP SAWAIKAR SHARMIN DODMANI KAVLEKAR MADHAVI TULSHIDAS	
163	WP/308/2021	PRASAD PREMANAND JOSHI AND 6 ORS VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. S. N. JOSHI ARCHANA SACHIN PAI BIR RAWOOL SNEHAL GURUNATH VELINGKAR CHAITALI GOKULDAS	SHUBHAM SINAI PRIOLKAR ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2 SHUBHAM SINAI PRIOLKAR
164	WP/315/2021	PRAVIT ANAND NAIK AND 5 ORS VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. S. N. JOSHI VELINGKAR CHAITALI GOKULDAS RAWOOL SNEHAL GURUNATH ARCHANA SACHIN PAI BIR	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 2
165	WP/334/2021	ASHOK NAIK	ADV. SHIVAN DESAI	ADV. SINAI PRIOLKAR

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR.,	JONATHAN GEORGE	SHUBHAM SANJIV
166 WP/349/2021	ARCHDIOCESAN BOARD OF EDUCATION, REP. BY ITS SECRETARY, JASMINE COUTINHO AND ANR VS STATE OF GOA, THR. THE SECRETARY EDUCATION AND 2 ORS	PAVITHRAN VILAS GOVINDAN VINOD VISHNU KORGAONKAR BERNARD FERNANDES SAGAR B. RIVANKAR	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 3
167 WP/350/2021	JUINO DE SOUZA VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS	ADV. ASHWIN D. BHOBE KALPA DEVIDAS GOVENKAR FERNANDES ANNELISE ANGLE CHIRAG AJAY	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
168 WP/362/2021	SAMEER GAUNKAR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS	ADV. GAUTAMI KAMAT	ADV. SAPNA MORDEKAR ADV. SAPNA MORDEKAR FOR R. NO. 3 ADV. SAPNA MORDEKAR FOR R. NO. 2
169 WP/364/2021	ALTAF JANMIYA SHAIKH AND 156 ORS VS STATE OF GOA, THR. THE SECRETARY AND 2 ORS	ADV. AGHA IFTIKHAR ADV. KETAN MORAJKAR ADV. FERNANDES VALENCIA	
170 WP/395/2021	SANJYOTA P. HUBLIKAR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS	ADV. PRITHVI BANDEKAR U/LAS PRITHVI BANDEKAR	ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 3 ADV. DINESH EKNATH NAIK FOR R. NO. 4 ADV. DINESH EKNATH NAIK FOR R. NO. 5 ADV. ZALBA PRASHILA PRAKASH FOR R. NO. 4 ADV. PETHKAR TRUPTI MAHADEV FOR R. NO. 4 ADV. NAIK SALOME DINESH FOR R. NO. 4 ADV. ZALBA PRASHILA PRAKASH FOR R. NO. 5 ADV. PETHKAR TRUPTI MAHADEV FOR R. NO. 5 ADV. NAIK SALOME DINESH FOR R. NO. 5 POOJA NAIK

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. MASHELKAR TANISHA AVINASH FOR R. NO. 3
171	WP/419/2021	JESUS DEVIDO FURTADO VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS	ADV. TERENCE BENEDICTO SEQUEIRA JAYANT UMESH KARN SAILEE R. KENNY SHREYA SURJIT ARUR	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 3
172	WP/450/2021	THE DIOCESAN SOCIETY OF EDUCATION, REP. BY ITS AUT. REP., FR. JESUS N. RODRIGUES AND ANR VS THE STATE OF GOA, THR. THE SECRETARY (EDUCATION) AND 2 ORS	ADV. SAGAR B. RIVANKAR	ADV. DEEP D. SHIRODKAR
173	WP/3/2022	SANTOSH SHABA GAONKAR AND 2 ORS VS THE SARPANCH/SECRETARY VILLAGE PANCHAYAT BETODA NIRANKAL AND 8 ORS	ADV. PADGAONKAR KISHAN C ADV. PADGAONKAR KISHAN C FOR P. NO. 2 ADV. PADGAONKAR KISHAN C FOR P. NO. 3 POOJA NAIK SINAI USGAOKAR SHUKR SUDIN MASHELKAR TANISHA AVINASH	PANKAJ SHIRODKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 4 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 8 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 7 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 5 ADV. AKSHAY UDAY NAIK FOR R. NO. 9 ADV. AMANDA JUDY WILMA GODINHO FOR R. NO. 9
174	WP/7/2022	JAKINA DIAS VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 6 ORS	ADV. PRANAY A KAMAT PRANITA NARAYAN GAWANDI MAFIDA SHAIKH	ADV. SOMNATH B. KARPE FOR R. NO. 4 ADV. SANDESH D. PADIYAR FOR R. NO. 6 ADV. ASHWIN D. BHOBE FOR R. NO. 5 ADV. ASHWIN D. BHOBE FOR R. NO. 3 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 5 ADV. ANNE LISE FERNANDES FOR R. NO. 5 ANAND SHIRODKAR ADV. GOVENKAR KETAN ANKUSH FOR R. NO. 4

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. SIDDHI MAYUR PARODKAR FOR R. NO. 4 ADV. ABHISHEK SAWANT FOR R. NO. 4 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R. NO. 4 ADV. ANNEЛИSE FERNANDES FOR R. NO. 3 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 3 ADV. ANGLE CHIRAG AJAY FOR R. NO. 3 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R. NO. 6 ADV. SANKALP SINAI BHANGUI FOR R. NO. 6
175	WP/11/2022	STAR PVG EXPORT, REP. THR. PRASANNA GHOTAGE VS DEPUTY COMMISSIONER OF CUSTOMS (REFUND) AND ANR	ADV. SRIVASTAVA	RAJIVA ADV. ASHA A. DESAI FOR R. NO. 2 ASHA A. DESAI
176	WP/22/2022	ROVLUY S. PARSEKAR VS STATE OF GOA, THR. CHIEF SECRETARY AND ANR	ADV. TALAULIKAR NAIK DESSAI SANJIVA SIMOES KHER JOHN ABHIJEET KAMAT	PREETAM ADV. PRAVIN N. FALDESSAI SAICHA ADV. PRAVIN N. FALDESSAI FOR R. NO. 2 CEAZER
177	WP/37/2022	AMANDA WILLA BAGLI VS STATE OF GOA THR. CHIEF SECRETARY AND 23 ORS	ADV. VIBHAV AMONKAR	RAJIV ADV. ASHWIN D. BHOBE FOR R. NO. 21 ADV. ASHWIN D. BHOBE FOR R. NO. 20 ADV. ASHWIN D. BHOBE FOR R. NO. 14 ADV. ASHWIN D. BHOBE FOR R. NO. 12 ADV. ASHWIN D. BHOBE FOR R. NO. 23 ADV. ASHWIN D. BHOBE FOR R. NO. 22 ADV. ASHWIN D. BHOBE FOR R. NO. 19 ADV. ASHWIN D. BHOBE

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				FOR R. NO. 10 ADV. ASHWIN D. BHOBE FOR R. NO. 13 ADV. ASHWIN D. BHOBE FOR R. NO. 4 ADV. ASHWIN D. BHOBE FOR R. NO. 18 ADV. ASHWIN D. BHOBE FOR R. NO. 9 ADV. ASHWIN D. BHOBE FOR R. NO. 3 ADV. ASHWIN D. BHOBE FOR R. NO. 11 ADV. ASHWIN D. BHOBE FOR R. NO. 8 ADV. ASHWIN D. BHOBE FOR R. NO. 6 ADV. ASHWIN D. BHOBE FOR R. NO. 16 ADV. ASHWIN D. BHOBE FOR R. NO. 15 ADV. ASHWIN D. BHOBE FOR R. NO. 17 ADV. ASHWIN D. BHOBE FOR R. NO. 5 ADV. ASHWIN D. BHOBE FOR R. NO. 7 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 3 ADV. ANNEЛИSE FERNANDES FOR R. NO. 3
178	WP/45/2022	MINAL MANOHAR SHIRODKAR VS STATE OF GOA THR. CHIEF SECRETARY AND 59 ORS	ADV. VIJAY A. PALEKAR TUSHAR SHIRODKAR	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 3 ADV. PRASHIL AROLKAR FOR R. NO. 4
179	WP/51/2022	ZANTYE BROTHERS, REP. BY ITS PARTNER, ASHOK @ ROHIT ZANTYE VS SHREYA S. GOSAVI	ADV. ASHWIN D. BHOBE ADV. ANGLE CHIRAG AJAY ADV. FERNANDES ANNELISE ADV. KALPA DEVIDAS GOVENKAR	ADV. AJAY PRABHUGAONKAR FOR RESPONDENT ADV. MANDAR NAIK FOR RESPONDENT
180	WP/53/2022	SWAPNIL SOLANKI AND 14 ORS VS	ADV. JAY MATHEW PRADOSH P. DANGUI ASHISH	ADV. DEEP D. SHIRODKAR ADV. AKSHAY UDAY

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		THE STATE OF GOA THR. CHIEF SECRETARY AND 20 ORS	KUNCOLIENCAR AKSHAYA JOGLEKAR GAURAVVARDHAN A.S. NADKARNI	NAIK FOR R. NO. 19 ADV. AKSHAY UDAY NAIK FOR R. NO. 21 ASHWIN D. BHOBE ADV. DEEP D. SHIRODKAR FOR R. NO. 3 ADV. ASHWIN D. BHOBE FOR R. NO. 20 ADV. ASHWIN D. BHOBE FOR R. NO. 6 ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. ASHWIN D. BHOBE FOR R. NO. 5 ADV. DEEP D. SHIRODKAR FOR R. NO. 4 ADV. ASHWIN D. BHOBE FOR R. NO. 8 ADV. ASHWIN D. BHOBE FOR R. NO. 7 ADV. ASHWIN D. BHOBE FOR R. NO. 9 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 10 ADV. ANNEЛИSE FERNANDES FOR R. NO. 10 ADV. ANNEЛИSE FERNANDES FOR R. NO. 5 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 5 ADV. ANGLE CHIRAG AJAY FOR R. NO. 5 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 6 ADV. ANNEЛИSE FERNANDES FOR R. NO. 6 ADV. ANGLE CHIRAG AJAY FOR R. NO. 6 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 7 ADV. ANNEЛИSE FERNANDES FOR R. NO. 7 ADV. ANGLE CHIRAG AJAY FOR R. NO. 7 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 8 ADV. ANNEЛИSE FERNANDES FOR R. NO. 8 ADV. ANGLE CHIRAG AJAY FOR R. NO. 8

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
181 WP/60/2022	JAYESH M KALANGUTKAR VS THE DIRECTOR OF MUNICIPAL ADMINISTRATION AND 6 ORS	ADV. SARDESAI SAHIL SAMIR ARUN DE SA CLETA LOURENCO	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. SAWANT PARESH PANDURANG FOR R. NO. 7 ADV. PRASHIL AROLKAR FOR R. NO. 3 ADV. SAWANT PARESH PANDURANG FOR R. NO. 6
182 WP/65/2022	PARSHURAM V. NAIK AND 4 ORS VS VASANT B. NAIK	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ANGLE CHIRAG AJAY FERNANDES ANNELEISE	ADV. DEEPAK GAONKAR
183 WP/71/2022	CAVELOSSIM TOURIST TAXI OWNERS ASSOCIATION, THR. ITS PRESIDENT, SANFORD BARRETTO AND ANR VS THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS	ADV. NIGEL DA COSTA FRIAS GAURESH T. MALIK NAGVEKAR PRATIKSHA RAMKRISHNA VISHAL SAWANT PACHECO BAZILIO	
184 WP/74/2022	ANGELO F. MASCARENHAS VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. SARDESSAI BALKRISHNA PRAKASH BHANDARY NARASIHMARAJ	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
185 WP/77/2022	RUPESH P. MHAPSEKAR AND 283 ORS VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS	ADV. NEELESH A. TAKKEKAR ADV. SAISH MANDREKAR	
186 WP/111/2022	YESHWANT KANTA CHARI AND 2 ORS VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS	ADV. HANUMANT D. NAIK KIRAN MORE	ADV. GEETESH RAMESH SHETYE ADV. SANDESH D. PADIYAR FOR R. NO. 4 ADV. GEETESH RAMESH SHETYE FOR R. NO. 2 ADV. GEETESH RAMESH SHETYE FOR R. NO. 3 ADV. ASHWIN D. BHOBE FOR R. NO. 5

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. SANKALP SINAI BHANGUI FOR R. NO. 4 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R. NO. 4 ADV. ANGLE CHIRAG AJAY FOR R. NO. 5 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 5
187	WP/117/2022	YADUVIR BHETNATH VAIGONKER VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. PADGAONKAR CHAITANYA PRAKASH PALLAVI SHIRODKAR AKSHADA GAWAS	ADV. CORREIA MARIA SIMONE JUDITH
188	WP/154/2022	ASSOCIATION OF TOURIST TAXI OWNERS GOA, THR. ITS PRESIDENT, CHETAN KAMAT VS THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS	ADV. SHIVRAJ GAONKAR DIAS ERUSHKA CAROLINE CARLOS	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. DEEP D. SHIRODKAR FOR R. NO. 4
189	WP/166/2022	DAFTARY DESCON ENGINEERING PVT. LTD, THR. THEIR DIRECTOR, GAURI POHOOMUL VS THGE UNION OF INDIA, THR. SECRETARY MINISTRY OF FINANCE, (DEPT. OF REVENUE) AND 2 ORS	ADV. PAI NIKHIL DEELIP	ADV. PEREIRA SUZETTE SAVIA. A ADV. PEREIRA SUZETTE SAVIA. A FOR R. NO. 2
190	WP/169/2022	ROSIE DITOSA FERNANDES THR. POA BENSON FERNANDES VS CURCHOREM CACORA MUNICIPAL COUNCIL AND 2 ORS	ADV. GAURISH N. AGNI TANMAI TULSHIDAS GAWAS MISHRA RUCHIKA SATYADEV CHODANKAR SUNAINA SHIVDAS CORREIA LEEANDRA ERMINA F	ADV. ASHWIN D. BHOBE ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 3 ANGLE CHIRAG AJAY KALPA DEVIDAS GOVENKAR FERNANDES ANNELEISE
191	WP/176/2022	SURAT VASSANT VERNEKAR VS THE STATE OF GOA, THR. THE CHIEF SECRETARY	ADV. SIDDHARTH RAMAKANT MALIK AGUIAR NAVDEEP JOHN SIDDHARTH RAMAKANT MALIK	

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	AND 2 ORS		
192 WP/193/2022	ADANI MORMUGAO PORT TERMINAL PRIVATE LIMITED, REP. THR. ITS AUT. SIGN., SANDEEP JAISWAL VS THE UNION OF INDIA, ACTING THR. THE JOINT SECRETARY, MINISTRY OF LAW, NEW DELHI AND 3 ORS	ADV. HANUMANT D. NAIK PREETA P. GAYKAR ADITYA D. NAIK CARVALHO CANNIGIA ALLAN	
193 WP/195/2022	DR.VIKRANTP. MALWANKAR VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS	ADV. SHIVAN DESAI COTA VIEGAS MARIA CARMEL TERESA DE JESUS JONATHAN GEORGE ANIROODH C. SARDESAI BHANDANKER VARUN PRADEEP	ADV. SAPNA MORDEKAR ADV. SAPNA MORDEKAR FOR R. NO. 3 ADV. ASHWINI AGNI FOR R. NO. 2 JAY SAWAIKAR ADV. KAVLEKAR MADHAVI TULSHIDAS FOR R. NO. 2
194 WP/199/2022	NARCINVA DAMODAR NAIK, REP. THR. ITS PARTNER, NARCINVA DAMODAR NAIK VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. SHIVAN DESAI BHANDANKER VARUN PRADEEP ANIROODH C. SARDESAI JONATHAN GEORGE	ADV. SAPNA MORDEKAR ADV. SAPNA MORDEKAR FOR R. NO. 2
195 WP/245/2022	SANJAY V. NAIK AND 28 ORS VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 29 ORS	ADV. SHREYA SURJIT ARUR	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 CORREIA MARIA SIMONE JUDITH-MAH/2185/2016 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3 CORREIA MARIA SIMONE JUDITH-MAH/2185/2016
196 WP/246/2022	VARSHA S. PARAB VS STATE OF GOA, THROUGH ITS CHIEF SECRETARY, AND 2 ORS.	P. SAWANT GAURANG KERKAR OMKAR MESTRI M. ANSARI	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 2

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
197 WP/272/2022	RAYA PARSEKAR VS STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS	ADV. JAYANT UMESH KARN TERENCE BENEDICTO SEQUEIRA	ADV. KAPIL D. KERKAR FOR R. NO. 5
198 WP/273/2022	RAJESH SAWAL VS STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS	ADV. JAYANT UMESH KARN TERENCE BENEDICTO SEQUEIRA	ADV. KAPIL D. KERKAR FOR R. NO. 5
199 WP/277/2022	RAJESH SAWAL VS STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS	ADV. JAYANT UMESH KARN SHREYA SURJIT ARUR	ADV. DEEP D. SHIRODKAR
200 WP/296/2022	THE GOA CABLE TV NETWORKING AND SERVICE PROVIDERS ASSO. THR. ITS PRESIDENT MOLLY FERNANDES AND ANR VS THE STATE OF GOA THR. THE CHIEF SECRETARY AND 4 ORS	ADV. JOSHI VANDIT MAHADEV VINOD VISHNU KORGAONKAR VLEDSON LUCIO BRAGANZA SAGAR B. RIVANKAR BERNARD FERNANDES PAVITHRAN VILAS GOVINDAN	ADV. CORREIA MARIA SIMONE JUDITH CORREIA MARIA SIMONE JUDITH
201 WP/297/2022	MAGSONS SUPERCENTRE REP. BY KIRIT MAGANLAL VS COMMISSIONER OF STATE TAX AND 2 ORS	ADV. ASHWIN D. BHOBE KALPA DEVIDAS GOVENKAR ANGLE CHIRAG AJAY FERNANDES ANNELEISE	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
202 WP/302/2022	CHANDAN SURESH KERKAR VS STATE OF GOA THR. SECRETARY AND 2 ORS	ADV. SHIVRAJ GAONKAR DIAS ERUSHKA CAROLINE CARLOS	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2
203 WP/307/2022	APOLONARIO GOMES VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 46 ORS	ADV. SHASHIKANT NARAYAN JOSHI ADV. JOSHI SWAPNA SHASHIKANT ADV. RAWOOL SNEHAL GURUNATH ADV. SHASHIKANT NARAYAN JOSHI FOR PETITIONER	
WITH CA/33/2022 IN	APOLONARIO GOMES VS STATE OF GOA, THR. ITS	ADV. SHASHIKANT NARAYAN JOSHI ADV. RAWOOL SNEHAL	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	WP/307/2022	CHIEF SECRETARY AND 5 ORS	GURUNATH ADV. JOSHI SWAPNA SHASHIKANT ADV. SHASHIKANT NARAYAN JOSHI FOR PETITIONER	
204	WP/330/2022	SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS CONQUISTAS, THR. ATTORNEY, GEORGE AGNELO DSOUZA VS THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS	RYAN DA PIEDADE MENEZES	ADV. PRAVIN N. FALDESSAI
	WITH WP/329/2022	SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS CONQUISTAS, THR. ATTORNEY, GEORGE AGNELO DSOUZA VS THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 5 ORS	RYAN DA PIEDADE MENEZES	ADV. PRAVIN N. FALDESSAI
	WITH WP/331/2022	SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS CONQUISTAS, THR. ATTORNEY, GEORGE AGNELO DSOUZA VS THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 5 ORS	RYAN DA PIEDADE MENEZES	
205	WP/339/2022	RAYMOND FILIPE FERNANDES VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS.,	ADV. JOSEPH VAZ POLL SAMPADA NISHIKANT VAZ TERENCE ANTHONY	
	WITH MCA/464/2022 (Filing No) IN WP/339/2022	AIRES RODRIGUES VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS.,	ADV. AIRES RODRIGUES	
206	WP/342/2022	MARIA SVETLANA DE SOUZA	ADV. JOAQUIM GODINHO	ADV. DEEP D. SHIRODKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS		
207	WP/372/2022	VISHNU NARAYAN GAUNCE VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 9 ORS	ADV. SHREYA SURJIT ARUR	ADV. GAWAS TUKARAM GOPAL ADV. GAWAS TUKARAM GOPAL FOR R. NO. 2 ADV. VIBHAV RAJIV AMONKAR FOR R. NO. 4 ADV. VIBHAV RAJIV AMONKAR FOR R. NO. 8 ADV. VIBHAV RAJIV AMONKAR FOR R. NO. 7 ADV. VIBHAV RAJIV AMONKAR FOR R. NO. 5 ADV. GAWAS TUKARAM GOPAL FOR R. NO. 3 ADV. MR. SANJAY K. MANGESHKAR FOR R. NO. 5
208	WP/381/2022	LAXMIKANT PARSEKAR VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS	ADV. JAYANT UMESH KARN AMONKER NILESH DIGAMBER	
209	WP/382/2022	VASU DAMU NAIK VS THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS	ADV. SIDDHARTH RAMAKANT MALIK AGUIAR NAVDEEP JOHN	
210	WP/404/2022	CREDAI GOA REP THR. ITS PRESIDENT NILESH SALKAR AND ANR VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. PREETAM TALAULIKAR ABHIJEET KAMAT SIMOES KHER CEAZER JOHN NAIK DESSAI SAICHA SANJIVA	
211	WP/422/2022	INACIO DOMNIC PEREIRA VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS	ADV. NIGEL DA COSTA FRIAS PACHECO BAZILIO BAVINA KUKALEKAR GAURESH T. MALIK	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. S. N. JOSHI FOR R. NO. 4 ADV. DEEP D. SHIRODKAR FOR R. NO. 3 ADV. ARCHANA SACHIN PAI BIR FOR R. NO. 4

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				SNEHAL RAWOOL
212	WP/464/2022	DR. CLAUDE ALVARES AND 3 ORS VS VILLAGE PANCHAYAT OF PARRA, THR. ITS SECRETARY AND 4 ORS	ADV. ANAMIKA GODE OM ANTHONY DCOSTA	ADV. PANKAJ P. PAI VERNEKAR BHUVANESHWAR C FATARPEKAR
213	WP/476/2022	PRASHANT NAIK VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. SHIVAN DESAI ANIROODH C. SARDESAI COTA VIEGAS MARIA CARMEL TERESA DE JESUS NATHAN VAS BHANDANKER VARUN PRADEEP JONATHAN GEORGE	ADV. GEETESH RAMESH SHETYE ADV. S. N. JOSHI FOR R. NO. 2 ADV. RAWOOL SNEHAL GURUNATH FOR R. NO. 2 ADV. VELINGKAR CHAITALI GOKULDAS FOR R. NO. 2 ADV. JOSHI SWAPNA SHASHIKANT FOR R. NO. 2
214	WP/504/2022	DOMNIC AND JOAN MINISTRIES , THR. TRUSTEE JOAN MASCARENHAS E DSOUZA VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. PRACHI SAWANT KAPIL D. KERKAR	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. DEEP D. SHIRODKAR FOR R. NO. 3
215	WP/505/2022	ROHIT BRAS DE SA AND ANR VS STATE OF GOA THR. THE CHIEF SECRETARY AND 6 ORS	ADV. SHET VISHAYA VISHWAS KIRAN RAI SHAIKH SAFIRA ZAHID GOLDA FERNANDES ASHLESHA TANDEL	ADV. DEEP D. SHIRODKAR ADV. ABHIJEET KAMAT FOR R. NO. 5 ADV. JITENDRA P. SUPEKAR FOR R. NO. 6 ADV. SOMNATH B. KARPE FOR R. NO. 2 ADV. JITENDRA P. SUPEKAR FOR R. NO. 7 ADV. DEEP D. SHIRODKAR FOR R. NO. 3 ADV. YULETTE CELIN COUTINHO FOR R. NO. 6 ADV. SAYED SUFIYAN FOR R. NO. 6 ADV. YULETTE CELIN COUTINHO FOR R. NO. 7 ADV. SAYED SUFIYAN FOR R. NO. 7 ADV. PREETAM

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				TALAULIKAR FOR R. NO. 5 ADV. SIMOES KHER CEAZER JOHN FOR R. NO. 5 ADV. NAIK DESSAI SAICHA SANJIVA FOR R. NO. 5 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R. NO. 2 ADV. ABHISHEK SAWANT FOR R. NO. 2 ADV. SIDDHI MAYUR PARODKAR FOR R. NO. 2 ADV. GABE DOMINICA MENDES GERVASIO FOR R. NO. 2
216	WP/523/2022	AVINASH B. DANGUI AND 2 ORS VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 27 ORS	ADV. NIGEL DA COSTA FRIAS PACHECO BAZILIO BARBARA ANDRADE GAURESH T. MALIK	ADV. SOMNATH B. KARPE FOR R. NO. 3 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R. NO. 3 ADV. ABHISHEK SAWANT FOR R. NO. 3 ADV. GOVENKAR KETAN ANKUSH FOR R. NO. 3 ADV. ANAND SANDEEP S. SHIRODKAR FOR R. NO. 3
217	WP/527/2022	ANTHONY X. NORONHA AND 8 ORS VS STATE OF GOA, THR. THE SECRETARY (EDUCATION) AND 2 ORS	ADV. AGHA IFTIKHAR ADV. AGHA IFTIKHAR FOR P. NO. 8 KETAN MORAJKAR KETAN MORAJKAR ADV. FERNANDES VALENCIA FOR P. NO. 8 UTKARSH SAWANT KETAN MORAJKAR FERNANDES VALENCIA UTKARSH SAWANT ADV. FERNANDES VALENCIA FOR P. NO. 9 UTKARSH SAWANT	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 3 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2
218	WP/531/2022	ECWIN OSCAR RIBEIRO VS FLAG OFFICER COMMANDING AND 2 ORS	ADV. GAURANG D. PANANDIKER VIBHAV RAJIV AMONKAR FADTE SHIVAM	ADV. PAI NIKHIL DEELIP FOR R. NO. 3

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			SANTOSH SABNIS KABIR UMESH GAUTAMI KAMAT	
219	WP/532/2022	ECWIN OSCAR RIBEIRO VS FLAG OFFICER COMMANDING AND 2 ORS	ADV. GAURANG D. PANANDIKER VIBHAV RAJIV AMONKAR FADTE SHIVAM SANTOSH SABNIS KABIR UMESH GAUTAMI KAMAT	ADV. PAI NIKHIL DEELIP FOR R. NO. 3
220	WP/565/2022	SAGAR SUBHASH MORJE AND 3 ORS VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 87 ORS	ADV. VIVEK ANGELO RODRIGUES NAIK VITHAL SHIVANAND AGUIAR NAVDEEP JOHN SIDDHARTH RAMAKANT MALIK	ADV. NEEHAL SANDEEP VERNEKAR ADV. PAI NIKHIL DEELIP FOR R. NO. 65 ADV. PAI NIKHIL DEELIP FOR R. NO. 58 ADV. PAI NIKHIL DEELIP FOR R. NO. 69 ADV. PAI NIKHIL DEELIP FOR R. NO. 45 ADV. PAI NIKHIL DEELIP FOR R. NO. 81 ADV. PAI NIKHIL DEELIP FOR R. NO. 50 ADV. PAI NIKHIL DEELIP FOR R. NO. 57 ADV. PAI NIKHIL DEELIP FOR R. NO. 85 ADV. PAI NIKHIL DEELIP FOR R. NO. 35 ADV. PAI NIKHIL DEELIP FOR R. NO. 48 ADV. PAI NIKHIL DEELIP FOR R. NO. 52 ADV. PAI NIKHIL DEELIP FOR R. NO. 77 ADV. PAI NIKHIL DEELIP FOR R. NO. 86 ADV. PAI NIKHIL DEELIP FOR R. NO. 73 ADV. PAI NIKHIL DEELIP FOR R. NO. 83 ADV. PAI NIKHIL DEELIP FOR R. NO. 66 ADV. PAI NIKHIL DEELIP FOR R. NO. 67 ADV. PAI NIKHIL DEELIP FOR R. NO. 68

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. PAI NIKHIL DEELIP FOR R. NO. 49
				ADV. PAI NIKHIL DEELIP FOR R. NO. 40
				ADV. PAI NIKHIL DEELIP FOR R. NO. 53
				ADV. PAI NIKHIL DEELIP FOR R. NO. 54
				ADV. PAI NIKHIL DEELIP FOR R. NO. 34
				ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3
				ADV. PAI NIKHIL DEELIP FOR R. NO. 80
				ADV. PAI NIKHIL DEELIP FOR R. NO. 74
				ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
				ADV. PAI NIKHIL DEELIP FOR R. NO. 61
				ADV. PAI NIKHIL DEELIP FOR R. NO. 51
				ADV. PAI NIKHIL DEELIP FOR R. NO. 59
				ADV. PAI NIKHIL DEELIP FOR R. NO. 70
				ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 34
				NARCINHA VERENKAR
				ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 35
				ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 40
				ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 45
				ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 48
				ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 49
				ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 50
				ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 51

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 52
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 53
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 54
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 57
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 58
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 59
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 61
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 65
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 67
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 68
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 69
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 70
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 73
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 74
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 77
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 80
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 81

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 83
				ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 85
				ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 86
				ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 66
221	WP/573/2022	SUDESH NAIK VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. DHAVAL DAMODAR ZAVERI	
	WITH WP/569/2022	SAGAR PRAKASH EKOSKAR AND ANR VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS	GAURAVVARDHAN A.S. NADKARNI SALVADOR SANTOSH REBELLO	ADV. CORREIA MARIA SIMONE JUDITH
	WITH WP/572/2022	NILESH RANE VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. DHAVAL DAMODAR ZAVERI	ADV. MR. ARUN A. S. TALAULIKAR ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 2
	WITH WP/574/2022	VISHWESH KARPE VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. DHAVAL DAMODAR ZAVERI	
	WITH WP/576/2022	SHIVRAM VAINGANKAR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. DHAVAL DAMODAR ZAVERI	ADV. SULEKHA S. KAMAT FOR R. NO. 2 SULEKHA S. KAMAT
	WITH WP/577/2022	RAJESH KUMAR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. DHAVAL DAMODAR ZAVERI	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 2
	WITH WP/578/2022	RUPENDRA SHETGAONKAR	ADV. DHAVAL DAMODAR ZAVERI	ADV. MANISH DAMODAR SALKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR		ADV. MANISH DAMODAR SALKAR FOR R. NO. 2
	WITH WP/581/2022	TUSHA VERNEKAR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. DHAVAL DAMODAR ZAVERI	
	WITH WP/582/2022	SURAJ HALANKAR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. DHAVAL DAMODAR ZAVERI	ADV. VISHWADH SARDESSAI ADV. VISHWADH SARDESSAI FOR R. NO. 2
	WITH WP/583/2022	PRAVIN KUMAR VAST VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. DHAVAL DAMODAR ZAVERI	ADV. SHIVDATT P. MUNJ ADV. SHIVDATT P. MUNJ FOR R. NO. 2
	WITH WP/584/2022	ASHISH SHIRODKAR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. DHAVAL DAMODAR ZAVERI	ADV. GEETESH RAMESH SHETYE
	WITH WP/585/2022	NERLON L.B. ALBUQUERQUE VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. DHAVAL DAMODAR ZAVERI	ADV. GEETESH RAMESH SHETYE
	WITH WP/586/2022	SUDESH NARVEKAR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. DHAVAL DAMODAR ZAVERI	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2
222	WP/580/2022	KASHINATH DHARGALKAR VS HINDUSTAN PETROLEUM CORPORATION LTD., THR. ITS CHIEF REGIONAL MANAGER AND 5 ORS	ADV. VIBHAV RAJIV AMONKAR	ADV. SARDESSAI BALKRISHNA PRAKASH FOR R. NO. 2 ADV. GADNIS VISHWANATH B. FOR R. NO. 2
	WITH WP/365/2022	KISHORI HALDANKAR AND ANR	ADV. BHARGAV M. KHANDEPARKAR	ADV. ASHWIN D. BHOBE ADV. SARDESSAI

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS HINDUSTAN PETROLEUM CORPORATION LTD., THR. ITS CHIEF REGIONAL MANAGER AND 4 ORS		BALKRISHNA PRAKASH FOR R. NO. 2 ADV. GADNIS VISHWANATH B. FOR R. NO. 2 KALPA DEVIDAS GOVENKAR FERNANDES ANNELISE
223	WP/587/2022	PRASANNA A. ACHARYA VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS	ADV. ATHNAIN NAIK DEEPIKA GHATWAL	ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 5
	WITH PILWP/37/2022	THE GOA FOUNDATION, THR. ITS SECRETARY, DR. CLAUDE ALVARIS. VS GOVERNOR OF GOA AND 6 ORS	ADV. ANAMIKA GODE	ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 6 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 7
224	WP/600/2022	LUCIA VALADARES VS THE STATE OF GOA THR. ITS CHIEF SECRETARY AND 4 ORS	ADV. NIGEL DA COSTA FRIAS BARBARA ANDRADE GAURESH T. MALIK VISHAL SAWANT	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 4
225	WP/602/2022	SOCIEDADE DE FOMENTO INDUSTRIAL PVT. LTD., REP. BY ITS DIRECTOR, PARTHA S. BANERJEE VS THE CANAL OFFICER, IRRIGATION DEPT. AND 3 ORS	ADV. PREETAM TALAULIKAR ABHIJEET KAMAT	
226	WP/625/2022	MALCO ENERGY LTD THR. AUTH. REP. SUMIT GUPTA AND ANR VS THE CHIEF ENGINEER ELECTRICITY DEPARTMENT, GOVT. OF GOA AND 5 ORS	ADV. ABHIJIT PRAMOD GOSAVI ATHNAIN NAIK AMAY ARJUN PHADTE	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. DEEP D. SHIRODKAR FOR R. NO. 3 ADV. TERENCE BENEDICTO SEQUEIRA FOR R. NO. 6
227	WP/3/2023	ANIL DHARMA POLEKAR AND 43 ORS	ADV. ASHWIN D. BHOBE FERNANDES ANNELISE	ADV. DEEP D. SHIRODKAR

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VS	ANGLE CHIRAG AJAY	ADV. ABHIJEET KAMAT FOR R. NO. 7
	STATE OF GOA THR. CHIEF SECRETARY AND 13 ORS		ADV. ABHIJEET KAMAT FOR R. NO. 5
			ADV. ABHIJEET KAMAT FOR R. NO. 4
			ADV. DEEP D. SHIRODKAR FOR R. NO. 3
			ADV. ABHIJEET KAMAT FOR R. NO. 6
			ADV. DEEP D. SHIRODKAR FOR R. NO. 2
			ADV. NAIK DESSAI SAICHA SANJIVA FOR R. NO. 7
			ADV. SIMOES KHER CEAZER JOHN FOR R. NO. 7
			ADV. PREETAM TALAULIKAR FOR R. NO. 7
			ADV. NAIK DESSAI SAICHA SANJIVA FOR R. NO. 6
			ADV. SIMOES KHER CEAZER JOHN FOR R. NO. 6
			ADV. PREETAM TALAULIKAR FOR R. NO. 6
			ADV. NAIK DESSAI SAICHA SANJIVA FOR R. NO. 5
			ADV. SIMOES KHER CEAZER JOHN FOR R. NO. 5
			ADV. PREETAM TALAULIKAR FOR R. NO. 5
			ADV. ABHIJEET KAMAT FOR R. NO. 5
			ADV. NAIK DESSAI SAICHA SANJIVA FOR R. NO. 4
			ADV. SIMOES KHER CEAZER JOHN FOR R. NO. 4
			ADV. PREETAM TALAULIKAR FOR R. NO. 4

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
228	WP/35/2023	FERNANDA SOUZA GONSALVES AND 15 ORS VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. PADGAONKAR CHAITANYA PRAKASH KALOKHE APEKSHA PALLAVI SHIRODKAR AKSHADHA GAWAS	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
229	WP/42/2023	PRASAD PREMNATH NAIK AND 105 ORS VS THE STATE OF GOA THR. ITS CHIEF SECRETARY AND 3 ORS	ADV. PRADOSH P. DANGUI AKSHAYA JOGLEKAR GAURAVVARDHAN A.S. NADKARNI	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 3 ADV. DEEP D. SHIRODKAR FOR R. NO. 2
230	WP/69/2023	JOE MATHIAS REP BY JULIAN RICHARD MATHIAS VS THE STATE OF GOA THR. CHIEF SECRETARY AND ANR	ADV. SABNIS KABIR UMESH VIBHAV RAJIV AMONKAR FADTE SHIVAM SANTOSH	
	WITH MCA/164/2023 IN WP/69/2023	DINAMATI GOMES AND ANR VS JOE MATHIAS	MARVIN DSOUZA	
231	WP/70/2023	GOVIND J NAIK VS THE STATE OF GOA THR. THE CHIEF SECRETARY AND 4 ORS	VIOLA DE MENDONCA UGAM DEULKAR	
232	WP/81/2023	ADANI ENTERPRISES LTD., THR. AUT. SIGN. SAURABH SHAH, (FORMERLY KNOWN AS ADANI EXPORTS LTD.) VS UNION OF INDIA, THR. THE SECRETARY, MINISTRY OF FINANCE, DEPT. OF REVENUE AND 2 ORS	ADV. HANUMANT D. NAIK ADV. KIRAN MORE	ADV. ASHA A. DESAI ADV. ASHA A. DESAI FOR R. NO. 3 ADV. ASHA A. DESAI FOR R. NO. 2 ADV. ASHA A. DESAI FOR R. NO. 2
233	WP/93/2023	SYNGENTA BIOSCIENCES PVT. LTD., REP. BY ITS DIRECTOR, DR. BHANU MANJUNATH NARAYAN VS THE UNION OF INDIA, THR. THE SECRETARY, MINISTRY OF FINANCE,	PARAG S RAO RUNAL RAJARAM SHET DIVKAR NATIANA GODINHO SOWMYA RAMESH SANDHYA KUSHAWAHA RADHIKA S CANDOLCAR SHAMBHAVI PARAG RAO	ADV. PEREIRA SUZETTE SAVIA. A ADV. PEREIRA SUZETTE SAVIA. A FOR R. NO. 2 ADV. PEREIRA SUZETTE SAVIA. A FOR R. NO. 3 ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		DEPT. OF REVENUE, NEW DELHI AND 2 ORS		NO. 2
234	WP/134/2023	MANAGING COMMITTEE KEERTI VIDYALAYA HIGH SCHOOL REP. BY ITS CHAIRMAN RAJESH VAINGANKAR VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. GAURISH N. AGNI KHARBE POOJANGI PARSHURAM MISHRA RUCHIKA SATYADEV CHODANKAR SUNAINA SHIVDAS CORREIA LEEANDRA ERMINA F	
	WITH WP/133/2023	MANAGING COMMITTEE KEERTI VIDYALAYA HIGH SCHOOL REP. BY ITS CHAIRMAN RAJESH VAINGANKAR VS STATE OF GOA THR. THE CHIEF SECRETARY AND 2 ORS	ADV. GAURISH N. AGNI KHARBE POOJANGI PARSHURAM MISHRA RUCHIKA SATYADEV CHODANKAR SUNAINA SHIVDAS CORREIA LEEANDRA ERMINA F	
235	WP/154/2023	DIOCESAN SOCIETY OF EDUCATION THR SECRETARY FR. JESUS N. RODRIGUES VS THE STATE OF GOA, THROUGH THE SECRETARY EDUCATION AND ANR	BARNARD FERNANDES VINOD VISHNU KORGAONKAR VLEDSON LUCIO BRAGANZA SAGAR B. RIVANKAR	
236	WP/158/2023	SADASHIV KANTA PEDNEKAR VS THE SECRETARY (HEALTH) PUBLIC HEALTH DEPARTMENT AND ANR	ADV. PADGAONKAR CHAITANYA PRAKASH VIOLA MENDONCA TANVI NAGVENKAR PALLAVI SHIRODKAR	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2
237	WP/162/2023	ARCIS CLEAN ENERGY PVT. LTD., THR AUT. SIGN. SIDDHARTH NAGARCENKAR VS UNION OF INDIA BY AND THR. MINSITRY OF FINANCE AND 2 ORS	ADV. VENKATESH AMEYA NAYAK SALATRY	ADV. PRIYANKA KAMAT ADV. PRIYANKA KAMAT FOR R. NO. 2 ADV. PRIYANKA KAMAT FOR R. NO. 3
238	WP/165/2023	GABRIELA GRACIAS VS STATE OF GOA THR. CHIEF	ADV. PADGAONKAR CHAITANYA PRAKASH	ADV. SINAI PRIOLKAR SHUBHAM SANJIV ADV. SINAI PRIOLKAR

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	SECRETARY AND 3 ORS		SHUBHAM SANJIV FOR R. NO. 3 ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2
239 WP/172/2023	PRABHAKAR M. NAIK VS THE STATE OF GOA, REP. THR. CHIEF SECRETARY AND 3 ORS	NAIK SHIVANAND	VITHAL ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 3 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2 ADV. JATIN RAMAIYA FOR R. NO. 4 ADV. THAKUR OMKAR HARIPRAKASH FOR R. NO. 4 ADV. PARAB OMKAR NAKUL FOR R. NO. 4
240 WP/176/2023	SUSHANT I. SHENKE VS STATE OF GOA THR., ITS CHIEF SECRETARY AND 3 ORS	ADV. NIGEL DA COSTA FRIAS VISHAL SAWANT PACHECO BAZILIO	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 3 ADV. PRASHIL AROLKAR FOR R. NO. 4
241 WP/181/2023	BLUE CROSS LABORATORIES PVT. LTD THR. BHALCHANDRA GOVIND BARVE VS UNION OF INDIA THR. SECRETARY AND ANR	ADV. JITENDRA P. SUPEKAR SAYED SUFIYAN YULETTE CELIN COUTINHO ROGER DSOUZA	
242 WP/185/2023	GOA SPONGE AND POWER LTD., REP. BY ITS SENIOR GENERAL MANAGER, MANISH GOEL VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. YOGESH V. NADKARNI DIVYA RAVIRAJ SHIRGAM SANKET DATTA KAMAT SIMRAN KHADILKAR	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2
243 WP/188/2023	AZAREDO ELECTRICAL CONSULTANS, THR. ITS PROP., JOCUNDA SILVEIRA, THER POA, COSME ANTONIO VS STATE OF GOA,	NIGEL DA COSTA FRIAS BAVINA KUKALEKAR	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 2

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	SECRETARY FINANCE, DEPT. OF FINANCE (REVENUE AND CONTROL) AND ANR		
244 WP/197/2023	FATIMA BI A SHAIKH AND 3 ORS VS THE STATE OF GOA THR. THE CHIEF SECRETARY AND 4 ORS	ADV. SIDDHARTH RAMAKANT MALIK AGUIAR NAVDEEP JOHN	ADV. ASHWIN D. BHOBE FOR R. NO. 4 ADV. ASHWIN D. BHOBE FOR R. NO. 5 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 4 ADV. ANNE LISE FERNANDES FOR R. NO. 4 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 5 FERNANDES ANNE LISE
245 WP/206/2023	MANGAL IRON PVT. LTD REP BY DIRECTOR, SANDEEP AGARWAL AND ANR VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. YOGESH V. NADKARNI DIVYA RAVIRAJ SHIRGAM SANKET DATTA KAMAT S. PARAB S. KHADILKAR	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
246 WP/209/2023	MARIA C. VARELA VS THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS	ADV. LAXMI SAWANT BARBARA ANDRADE	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 4 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
247 WP/211/2023	MOHIT STEEL INDUSTRIES PVT. LTD., BY ITS DIRECTOR SANDEEP AGARWAL VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. YOGESH V. NADKARNI SANKET DATTA KAMAT DESOUZA RENIKA SATIRA PEDRO S. PARAB	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. DEEP D. SHIRODKAR FOR R. NO. 3
248 WP/212/2023	DWARKANATH S. KAMAT AND 6 ORS VS THE STATE OF GOA THR. ITS CHIEF SECRETARY AND 3 ORS	ADV. VIVEK ANGELO RODRIGUES SIDDHARTH RAMAKANT MALIK AGUIAR NAVDEEP JOHN	ADV. SULEKHA S. KAMAT ADV. SULEKHA S. KAMAT FOR R. NO. 4
249 WP/213/2023	MANDOVI CASTINGS PVT. LTD. BY ITS DIRECTOR SANDEEP AGARWAL VS	ADV. YOGESH V. NADKARNI S. PARAB DESOUZA RENIKA	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	SATIRA PEDRO SANKET DATTA KAMAT	ADV. DEEP D. SHIRODKAR FOR R. NO. 3
250	WP/216/2023	RAKESH DATTA MADAYE @ RAKESH NAGESH KANKONKAR VS THE COMMISSIONER CORPORATION OF THE CITY OF PANAJI AND ANR	ADV. ABHIJIT PRAMOD GOSAVI ATHNAIN NAIK AMAY ARJUN PHADTE	ADV. SOMNATH B. KARPE ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2 ABHISHEK SAWANT ANAND SANDEEP S. SHIRODKAR
	WITH WP/470/2022	DEVIDAS PALYEKAR VS THE COMMISSIONER CORPORATION OF THE CITY OF PANAJI AND ANR	ADV. PREETAM TALAULIKAR ABHIJEET KAMAT SIMOES KHER CEAZER JOHN NAIK DESSAI SAICHA SANJIVA KHOLKAR NEHA UMESH	ADV. SOMNATH B. KARPE ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2 GABE DOMINICA MENDES GERVASIO SIDDHI MAYUR PARODKAR ABHISHEK SAWANT VAIGANKAR SAMIKSHA MADHUKAR
251	WP/230/2023	VINAY VASSANT GAUDE AND 22 ORS VS STATE OF GOA THR. CHIEF SECRETARY AND 25 ORS	ADV. PADGAONKAR CHAITANYA PRAKASH VIOLA MENDONCA	ADV. RUI ALBERTO GOMES PEREIRA FOR R. NO. 8
252	WP/265/2023	ARTURO CARLOS DSOUZA AND 3 ORS VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS	NIGEL DA COSTA FRIAS BAVINA KUKALEKAR VISHAL SAWANT LAXMI SAWANT GAURESH T. MALIK PACHECO BAZILIO	
253	WP/273/2023	VIKAS RAMCHANDRA PRABHUDESAI VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. SHIVAN DESAI JONATHAN GEORGE NATHAN SAVIO VAS ANIROODH C. SARDESAI BHANDANKER VARUN PRADEEP	
254	WP/287/2023	RAHUL CHANDRAKANT DESAI VS JULIET LOBO DSOUZA AND 3 ORS	ADV. ASHWIN D. BHOBE POKRE VRUKSHANDA ULHAS	ADV. SALIL SATISH SAUDAGAR ADV. SULEKHA S. KAMAT FOR R. NO. 3 ADV. SULEKHA S. KAMAT FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
255	WP/300/2023	SANTU GAONKAR AND 32 ORS VS CANAONA MUNICIPAL COUNCIL THR CHIEF OFFICER AND 4 ORS	ADV. JAY PRADIP SAWAIKAR ASHWINI AGNI HARIHAR AFRIN KHANM MASSIR RAJLAXMI BHATKAR	ADV. USGAONKAR SUDESH MANOHAR MARIE ROSETTE PEREIRA
256	WP/331/2023	JOEL JAMES CURTEZ AND ANR VS THE STATE OF GOA THR. CHIEF SECRETARY AND ANR	ADV. NIGEL DA COSTA FRIAS	ADV. CORREIA MARIA SIMONE JUDITH ADV. HANUMANT D. NAIK FOR R. NO. 2 ADV. SAYELI G BANDODKAR FOR R. NO. 2 ADV. CANNIGIA ALLAN CARVALHO FOR R. NO. 2 ADV. KIRAN MORE FOR R. NO. 2
257	WP/349/2023	APARNA NARESH SHIRODKAR AND ANR VS STATE OF GOA THR CHIEF SECRETARY AND 7 ORS	ADV. SHIVRAJ GAONKAR KANSEKAR PRIYA GOKULDAS PRABHAV PRAVIN SIRVOICAR	ADV. SINAI PRIOLKAR SHUBHAM SANJIV ADV. ROHIT BRAS DE SA FOR R. NO. 6 ADV. ROHIT BRAS DE SA FOR R. NO. 7 ADV. ROHIT BRAS DE SA FOR R. NO. 5 ADV. ROHIT BRAS DE SA FOR R. NO. 8 ADV. ROHIT BRAS DE SA FOR R. NO. 4 ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2 ADV. PRATAPRAO MAHADEV NAIK FOR R. NO. 6 ADV. RAI KIRAN ASHOK FOR R. NO. 6 ADV. PRITI S. P. DESHPRABHU FOR R. NO. 6
258	WP/362/2023	DEEPWOODS FARMS L.L.P. THR. ITS DESIGNATED PARTNER JOHN EAPEN VURGESE VS MINISTRY OF CORPORATE AFFAIRS THR. THE DEPUTY DIRECTOR AND ANR	ADV. PREETAM TALAULIKAR ABHIJEET KAMAT SIMOES KHER CEAZER JOHN NAIK DESSAI SAICHA SANJIVA KHOLKAR NEHA UMESH	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
259	WP/363/2023	DEEPWOODS CONDIMENTS AND FOODS L.L.P. THR. ITS DESIGNATED PARTNER JOHN EAPEN VURGESE VS MINISTRY OF CORPORATE AFFAIRS THR. THE DY. DIRECTOR AND ANR	ADV. PREETAM TALAULIKAR ABHIJEET KAMAT SIMOES KHER CEAZER JOHN NAIK DESSAI SAICHA SANJIVA KHOLKAR NEHA UMESH	
260	WP/382/2023	KARAN @ AKSHAY GOVEKAR VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS	ADV. GAURISH N. AGNI TANMAI TULSHIDAS GAWAS MISHRA RUCHIKA SATYADEV CHODANKAR SUNAINA SHIVDAS CORREIA LEEANDRA ERMINA F	
261	WP/386/2023	HARISH MANGALDAS SANGODKAR AND ANR VS STATE OF GOA, THR. CHIEF SECRETARY AND 5 ORS	ADV. TERENCE BENEDICTO SEQUEIRA SAILEE R. KENNY	ADV. PRASHIL AROLKAR
262	WP/395/2023	SIDDHI SUDHAKAR NAIK @ SIDDHI NAVIN SHIRODKAR VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 25 ORS	ADV. PRASHEEN LOTLIKAR LOTLIKAR BHAVESH BHASKER CLARISA FERNANDES	ADV. MANISH DAMODAR SALKAR ADV. ASHWIN D. BHOBE FOR R. NO. 21 ADV. ASHWIN D. BHOBE FOR R. NO. 20 ADV. MANISH DAMODAR SALKAR FOR R. NO. 3 ADV. ASHWIN D. BHOBE FOR R. NO. 24 ADV. ASHWIN D. BHOBE FOR R. NO. 14 ADV. ASHWIN D. BHOBE FOR R. NO. 12 ADV. ASHWIN D. BHOBE FOR R. NO. 23 ADV. ASHWIN D. BHOBE FOR R. NO. 10 ADV. ASHWIN D. BHOBE FOR R. NO. 22 ADV. ASHWIN D. BHOBE FOR R. NO. 13 ADV. ASHWIN D. BHOBE FOR R. NO. 25 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. ASHWIN D. BHOBE FOR R. NO. 4
				ADV. ASHWIN D. BHOBE FOR R. NO. 18
				ADV. ASHWIN D. BHOBE FOR R. NO. 11
				ADV. ASHWIN D. BHOBE FOR R. NO. 8
				ADV. ASHWIN D. BHOBE FOR R. NO. 6
				ADV. ASHWIN D. BHOBE FOR R. NO. 16
				ADV. ASHWIN D. BHOBE FOR R. NO. 15
				ADV. ASHWIN D. BHOBE FOR R. NO. 26
				ADV. ASHWIN D. BHOBE FOR R. NO. 17
				ADV. ASHWIN D. BHOBE FOR R. NO. 5
				ADV. ASHWIN D. BHOBE FOR R. NO. 7
				ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 4
				ADV. ANGLE CHIRAG AJAY FOR R. NO. 4
				ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 5
				ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 6
				ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 7
				ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 8
				ADV. ASHWIN D. BHOBE FOR R. NO. 14
263	WP/404/2023	SALIM SAYED VS GOA STATE ELECTION COMMISSION, THR. ITS COMMISSIONER AND 4 ORS	ADV. PRACHI SAWANT	ADV. S. N. JOSHI ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 3 ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2 RAWOOL SNEHAL GURUNATH VELINGKAR CHAITALI GOKULDAS
264	WP/429/2023	VED PRAKASH SONI VS	ADV. GANESH R. NAIK ABDUL RAJAK WALIKAR	ADV. NEEHAL SANDEEP VERNEKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		STATE OF GOA, THR CHIEF SECRETARY AND 4 ORS	DHARAMDAS L PUSEKAR	ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 4 ADV. PARIKSHIT S. SAWANT FOR R. NO. 5 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2 SACHIN RAUL
265	WP/461/2023	CHOWGULE BROTHERS PVT. LTD. THR POA VIJAY CHODANKAR VS THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI AND 3 ORS	ADV. NARVEKAR SAMIKSHA VIVEKANAND GAURI P. KARPE DIAS NAVINA ANITA	ADV. SUSAN LINHARES ADV. SUSAN LINHARES FOR R. NO. 2 ADV. SUSAN LINHARES FOR R. NO. 3
266	WP/498/2023	CHANDRADEEP V. KOCHREKAR VS THE STATE OF GOA REP. THR. CHIEF SECRETARY AND 3 ORS	ADV. NAIK VITHAL SHIVANAND	ADV. SINAI PRIOLKAR SHUBHAM SANJIV ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 3 ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2 ADV. ABHIJIT PRAMOD GOSAVI FOR R. NO. 4 ADV. ATHNAIN NAIK FOR R. NO. 4 GURUPRASAD NAIK DARSHAN GOSAVI KRUPA NAIK
267	WP/508/2023	YOUTH CLUB OF MANORA RAIA THR. ITS PRESIDENT SHRIKANT SAWANT VS STATE OF GOA THR. THE CHIEF SECRETARY AND 8 ORS	ADV. SHIVAN DESAI ANIROODH C. SARDESAI COTA VIEGAS MARIA CARMEL TERESA DE JESUS NATHAN VAS BHANDANKER VARUN PRADEEP JONATHAN GEORGE TAHIRA MENEZES	ADV. DEEP D. SHIRODKAR ADV. BYRON RODRIGUES FOR R. NO. 6 ADV. BYRON RODRIGUES FOR R. NO. 9
268	WP/510/2023	SMALL AND MEDIUM HOTELIERS ASSOCIATION REP. BY ITS PRESIDENT SERAFINO COTA VS	ADV. G.K. SARDESSAI S. BORKAR BANGERA SMRATI RAJENDRANATH N. GAONKAR	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 3 ADV. PRAVIN N.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		STATE OF GOA THR. THE CHIEF SECRETARY AND 2 ORS		FALDESSAI FOR R. NO. 2
269	WP/516/2023	RAVALNATH RAMCHANDRA CHODANKAR AND 41 ORS VS THE CHIEF ELECTRICAL ENGINEER AND 2 ORS	ADV. BANGERA SMRATI RAJENDRANATH G.K. SARDESSAI RAO MADHURI RAMESH S. BORKAR	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
270	WP/520/2023	SHRI BALAJI ROLLINGS PVT. LTD REP. BY DIRECTOR, AKSHAY JINDAL VS STATE OF GOA THR. THE CHIEF SECRETARY AND 2 ORS	ADV. YOGESH V. NADKARNI KHADILKAR SIMRAN SUNIL DIVYA RAVIRAJ SHIRGAM SANKET DATTA KAMAT	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3
271	WP/545/2023	BLUE CROSS LABORATORIES PVT. LTD THR. BHALCHANDRA GOVIND BARVE VS UNION OF INDIA THR. ITS SECRETARY AND 6 ORS	ADV. JITENDRA P. SUPEKAR SAYED SUFIYAN YULETTE CELIN COUTINHO ROGER DSOUZA	ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 5 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2
272	WP/555/2023	BLUE CROSS LABORATORIES PVT. LTD THR. BHALCHANDRA GOVIND BARVE VS UNION OF INDIA THR. ITS SECRETARY AND 4 ORS	ADV. JITENDRA P. SUPEKAR ROGER DSOUZA SAYED SUFIYAN YULETTE CELIN COUTINHO	ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. DEEP D. SHIRODKAR FOR R. NO. 5
273	WP/557/2023	RAMDAS FONDU PISOLKAR VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS	SHANNON PEREIRA RAMANI ASHWIN NARESH	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3
274	WP/558/2023	ASHOK TUKARAM NAIK VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS	SHANNON PEREIRA RAMANI ASHWIN NARESH	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. DEEP D. SHIRODKAR FOR R. NO. 3

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
275	WP/559/2023	RAMCHANDRA KUSTA NAIK VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS	SHANNON PEREIRA RAMANI ASHWIN NARESH	
276	WP/560/2023	NARESH JAIDEO PARKER VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS	SHANNON PEREIRA RAMANI ASHWIN NARESH	ADV. SINAI PRIOLKAR SHUBHAM SANJIV ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 3 ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2
277	WP/561/2023	VINAYAK GOVIND DEULKAR THR. POA RUPESH DEULKAR VS STATE OF GOA THR THE CHIEF SECRETARY AND 2 ORS	ADV. PEREIRA SHANNON FRANCISCO DL RAMANI ASHWIN NARESH	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
278	WP/567/2023	SONIA DSOUZA VS STATE OF GOA THR, THE CHIEF SECRETARY AND 5 ORS	ADV. G.K. SARDESSAI G.K. SARDESSAI BANGERA SMRATI RAJENDRANATH RAO MADHURI RAMESH BORKAR SHRADDHA	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 3 ADV. JAGANNATH JAYANT MULGAONKAR FOR R. NO. 4 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2 ADV. MANISH DAMODAR SALKAR FOR R. NO. 6 ADV. ASMITA NAKUL TIRODKAR FOR R. NO. 4 ADV. BANAULIKAR RUPA DAMODAR FOR R. NO. 4 PRASENJEET DHAGE
279	WP/580/2023	GANESH MADHAVRAO JADHAV VS STATE OF GOA THR CHIEF SECRETARY AND ANR	ADV. YOGESH V. NADKARNI NILAY NAIK KHADILKAR SIMRAN SUNIL SANISH SURESH PARAB SANKET DATTA KAMAT DIVYA RAVIRAJ SHIRGAM	

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
280 WP/596/2023	ANTONIO XAVIER FERNANDES VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS	ADV. SHIRODKAR PALLAVI MAHADEV AKSHADHA GAWAS	ADV. SINAI PRIOLKAR SHUBHAM SANJIV ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2 ADV. SARDESAI SAHIL SAMIR FOR R. NO. 3 RIFAD BALLARI KALPESH PANDEY
281 WP/603/2023	MANOJ KUMAR MIDHA VS STATE OF GOA THR ITS CHIEF SECRETARY AND ANR	ADV. YOGESH V. NADKARNI NILAY NAIK KHADILKAR SIMRAN SUNIL SANISH SURESH PARAB SANKET DATTA KAMAT DIVYA RAVIRAJ SHIRGAM	ADV. BHAT AKSHATA NITIN ADV. BHAT AKSHATA NITIN FOR R. NO. 2
282 WP/614/2023	GOA PRIVATE DENTAL PRACTITIONERS ASSOCIATION THR SECRETARY SAIESH VINOD RAIKAR AND 2 ORS VS THE STATE OF GOA THR CHIEF SECRETARY AND 34 ORS	ADV. SINAI SINGBAL SHULIN SHANKAR PRADOSH P. DANGUI ASHISH KUNCOLIENCAR AKSHAYA JOGLEKAR JAY MATHEW ANGLE CHIRAG AJAY	ADV. ASHWIN D. BHOBE FOR R. NO. 17 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R. NO. 25 ADV. RANE AKSHATA SHYAM FOR R. NO. 6 ADV. PRANAY A KAMAT FOR R. NO. 20 AKSHATA RANE FOR RESP NO 6,13, 14 ADV. RAVI ANAND PRAVIN CHANDRA CHAUDHARY FOR R. NO. 8 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 16 ADV. PANKAJ P. PAI VERNEKAR FOR R. NO. 23 ADV. MARIE ROSETTE PEREIRA FOR R. NO. 16 ADITI PADIYAR FOR RESP NO 6,13, 14 ADITI PADIYAR ADV. MAKARAND GOVIND DESSAI FOR R. NO. 25 ADV. IVAN SANTIMANO FOR R. NO. 25 ADV. RAMONA BELIA

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				GOMES PRAZERES FOR R. NO. 17 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 17 ADV. GAUNS NIKITA GAJANAN FOR R. NO. 20 ADV. PRANITA NARAYAN GAWANDI FOR R. NO. 20
283	WP/622/2023	VITTHAL UTTAM CHODANKAR VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. SHIRODKAR PALLAVI MAHADEV VAISHALI K. MAHATO VIOLA MENDONCA	BHAT AKSHATA NITIN BHAT AKSHATA NITIN
284	WP/627/2023	TRIVIKRAM GOVIND PRABHUGAONKAR @ TRIVIKRAM GOVIND PRABHUGAONKER VS STATE OF GOA THR CHIEF SECRETARY AND ANR	ADV. JAGANNATH JAYANT MULGAONKAR DEEKSHA SHARMA	ADV. SAPNA MORDEKAR ADV. SAPNA MORDEKAR FOR R. NO. 2
285	WP/641/2023	SANDHYA SHETYE VS STATE OF GOA THR THE CHIEF SECRETARY AND 4 ORS	ADV. TERENCE BENEDICTO SEQUEIRA	
286	WP/645/2023	VIKAS V. KAUSHIK VS STATE OF GOA THR CHEIF SECRETARY AND 2 ORS	ADV. VOLVOIKAR PRIYADARSHINI P SAILEE R. KENNY TERENCE BENEDICTO SEQUEIRA	ADV. SINAI PRIOLKAR SHUBHAM SANJIV ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 3 ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2
287	WP/646/2023	BRUTANO PAXITO VS THE STATE OF GOA THR. CHIEF SECRETARY AND 15 ORS	ADV. DHAVAL DAMODAR ZAVERI KAMULKAR SUJAY SUHAS NEHAL HANUMANT GOVEKAR	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 2
288	WP/647/2023	SUDESH MALU VELIP VS THE STATE OF GOA THR. CHIEF SECRETARY AND 15 ORS	ADV. DHAVAL DAMODAR ZAVERI KAMULKAR SUJAY SUHAS NEHAL HANUMANT	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV. GOVEKAR	RES. ADV.
289	WP/708/2023	MANISHA BHAGWANT LOTLIKAR @ MANISHA KRISHNANATH KANKONKER VS GOA UNIVERSITY REP THROUGH ITS REGISTRAR AND 4 ORS	ADV. NAIK VITHAL SHIVANAND VELIP NIRMALA ASHOK	ADV. SWATI S KAMAT WAGH FOR R. NO. 4 ADV. SWATI S KAMAT WAGH FOR R. NO. 3 ADV. SWATI S KAMAT WAGH FOR R. NO. 5 ADV. SWATI S KAMAT WAGH FOR R. NO. 2
290	WP/738/2023	SHITAL PARAB AND 4 ORS., VS STATE OF GOA THR. CHIEF SECRETARY AND ANR.,	ADV. ROHIT BRAS DE SA DIAS NAVINA ANITA PRATAPRAO MAHADEV NAIK RAI KIRAN ASHOK PRITI S. P. DESHPRABHU	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 2
291	WP/890/2023	ZUARI AGRO CHEMICALS LTD EMPLOYEES UNION REP BY PRESIDENT BERNADO JOSE MASCARENHAS AND ANR VS THE REGIONAL PROVIDENT FUND COMMISSIONER AND 4 ORS	ADV. G.K. SARDESSAI ADV. G.K. SARDESSAI FOR P. NO. 2 BANGERA SMRATI RAJENDRANATH RAO MADHURI RAMESH SAILI BORKAR ADV. RAO MADHURI RAMESH FOR P. NO. 2 ADV. BANGERA SMRATI RAJENDRANATH FOR P. NO. 2 SAILI BORKAR	ADV. VISHNU P S LANGAWAT ADV. VISHNU P S LANGAWAT FOR R. NO. 3 ADV. VISHNU P S LANGAWAT FOR R. NO. 2
292	WP/913/2023	ULHAS P. VELIP VS STATE OF GOA THR CHIEF SECRETARY AND 2 ORS	ADV. KAVLEKAR MADHAVI TULSHIDAS HARIHAR AFRIN KHANM MASSIR PRIYANKA NAIK RAJIV LOCHAN	ADV. SINAI PRIOLKAR SHUBHAM SANJIV ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 3 ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2
293	WP/935/2023	RUPALI LOTLIKAR VS STATE OF GOA THR. CHIEF SECRETARY AND 5 ORS	ADV. SAILEE R. KENNY SARVESH SHAMBA SAWANT TERENCE BENEDICTO SEQUEIRA	ADV. ESPERDIAO DIAS DO ROSARIO FOR R. NO. 4 OM C GAUNS ESTHER DIAS DO ROSARIO ADV. SHETKAR RAGHUNATH RAMAKANT FOR R. NO. 4
294	WP/34/2024	LIZA BRITTO E PEREIRA AND 3 ORS	ADV. PADGAONKAR CHAITANYA PRAKASH	

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VS THE STATE OF GOA THR THE CHIEF SECRETARY AND 2 ORS	VAISHALI K. MAHATO AKSHADHA FAWAS	
295 WP/78/2024	CIPLA LIMITED REP. BY DEEPAJ DESAI VS STATE OF GOA THR. THE CHIEF SECRETARY AND 2 ORS	ADV. VIBHAV RAJIV AMONKAR	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3 CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2
296 WP/79/2024	CIPLA LIMITED REP. BY DEEPAJ DESAI VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. VIBHAV RAJIV AMONKAR	ADV. SINAI PRIOLKAR SHUBHAM SANJIV ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 3 ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2
297 WP/80/2024	CIPLA LIMITED REP. BY DEEPAJ DESAI VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. VIBHAV RAJIV AMONKAR	ADV. GEETESH RAMESH SHETYE ADV. GEETESH RAMESH SHETYE FOR R. NO. 2 ADV. GEETESH RAMESH SHETYE FOR R. NO. 3
298 WP/81/2024	CIPLA LIMITED REP. BY DEEPAJ DESAI VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. VIBHAV RAJIV AMONKAR	ADV. SAPNA MORDEKAR ADV. SAPNA MORDEKAR FOR R. NO. 3 ADV. SAPNA MORDEKAR FOR R. NO. 2
299 WP/82/2024	CIPLA LIMITED REP BY DEEPAJ DESAI VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. VIBHAV RAJIV AMONKAR	
300 WP/83/2024	CIPLA LIMITED REP. BY DEEPAJ DESAI	ADV. VIBHAV RAJIV AMONKAR	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS		
301	WP/84/2024	CIPLA LIMITED REP. BY DEEPAJ DESAI VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. VIBHAV AMONKAR	RAJIV ADV. SHIVDATT P. MUNJ ADV. SHIVDATT P. MUNJ FOR R. NO. 2 ADV. SHIVDATT P. MUNJ FOR R. NO. 3
302	WP/85/2024	CIPLA LIMITED REP. BY DEEPAJ DESAI VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. VIBHAV AMONKAR	RAJIV ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
303	WP/86/2024	CIPLA LIMITED REP BY DEEPAJ DESAI VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. VIBHAV AMONKAR	RAJIV ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. DEEP D. SHIRODKAR FOR R. NO. 3
304	WP/87/2024	CIPLA LIMITED REP. BY DEEPAJ DESAI VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. VIBHAV AMONKAR	RAJIV ADV. SULEKHA S. KAMAT ADV. SULEKHA S. KAMAT FOR R. NO. 3 ADV. SULEKHA S. KAMAT FOR R. NO. 2
305	WP/103/2024	RAJKUMAR M. NAIK AND 3 ORS VS NORTH GOA PLANNING AND DEVELOPMENT AUTHORITY AND 4 ORS	ADV. SAGAR B. RIVANKAR VINOD KORGAONKAR VLEDSON BRAGANZA	VISHNU LUCIO ADV. ASHWIN D. BHOBE FOR R. NO. 2 ADV. ASHWIN D. BHOBE FOR R. NO. 3 ADV. BANDEKAR ASHWINI PRASHANT FOR R. NO. 3 ADV. RAMONA BELIA GOMES PRAZERES FOR R. NO. 3 ADV. ANNEЛИSE FERNANDES FOR R. NO. 3 ADV. BANDEKAR ASHWINI PRASHANT FOR R. NO. 2 ADV. RAMONA BELIA GOMES PRAZERES FOR R. NO. 2 ADV. ANNEЛИSE FERNANDES FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
306	WP/174/2024	SHAIKH NURUDIN SHAIKH ABUBAKAR VS STATE OF GOA, THR. THE CHIEF SECRETARY AND ANR	ADV. PADGAONKAR CHAITANYA PRAKASH VIOLA DE MENDONCA VAISHALI K. MAHATO	
307	WP/404/2024	BHOLANATH P. DESAI VS THE STATE OF GOA THR. ITS CHIEF SECRETARY AND 3 ORS	ADV. TERENCE BENEDICTO SEQUEIRA SARVESH SHAMBA SAWANT	ADV. SULEKHA S. KAMAT SULEKHA KAMAT FOR RESP NO 1 TO 4

Assistant Registrar
High Court of Bombay at Goa,
Porvorim - Goa.

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